

# ORISSA HIGH COURT

## FILING REPORT AS ON :18/06/2026

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                     | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE                       | E-Filing No              |
|----|--------------------|--|---------------------------|--|--------------------------|
| 1  | D-BLAPL/18097/2026 | NIRANJAN SAHOO<br>VS<br>STATE OF ODISHA                  | BIDYADHAR MANSING<br>VS   | DHUSURI /489 /2025<br>()<br>//             |                          |
| 2  | D-BLAPL/18099/2026 | KARTIKA GOLARI @ KARTIK GOLLARI<br>VS<br>STATE OF ODISHA | SK. ZAFARULLA<br>VS       | PADWA /101 /2024<br>()<br>//               |                          |
| 3  | D-BLAPL/18100/2026 | MOHAMMED IQBAL @ IQBAL @ RAJA<br>VS<br>STATE OF ODISHA   | SK. ZAFARULLA<br>VS       | KHETRARAJPUR /93 /2025<br>()<br>//         |                          |
| 4  | D-BLAPL/18101/2026 | BACHU @ MRINALKANTI BHOI<br>VS<br>STATE OF ODISHA        | SK. ZAFARULLA<br>VS       | ORIENT /150 /2026<br>()<br>//              |                          |
| 5  | D-BLAPL/18102/2026 | MINA @ JEMAMANI SING<br>VS<br>STATE OF ODISHA            | SK. ZAFARULLA<br>VS       | SAHADEV KHUNTA /505 /2025<br>()<br>//      |                          |
| 6  | D-BLAPL/18110/2026 | DEEPAK MANDAL<br>VS<br>STATE OF ODISHA                   | PRAYASH KUMAR PANDA<br>VS | RENGALI (SAMBALPUR) /211 /2025<br>()<br>// | AOR20250001303C202600011 |
| 7  | D-BLAPL/18111/2026 | SANIA KERKETTA<br>VS<br>STATE OF ODISHA                  | BIKASH KUMAR DASH<br>VS   | LAHUNIPADA /258 /2025<br>()<br>//          |                          |
| 8  | D-BLAPL/18113/2026 | MD. SAHABAJ @ FUKNI<br>VS<br>STATE OF ODISHA             | KULDEEP MOHANTY<br>VS     | PLANTSITE /363 /2026<br>()<br>//           | AOD20240000012C202600187 |
| 9  | D-BLAPL/18115/2026 | SANIA KERKETTA<br>VS<br>STATE OF ODISHA                  | BIKASH KUMAR DASH<br>VS   | CHANDIPOSH PS /108 /2025<br>()<br>//       |                          |
| 10 | D-BLAPL/18129/2026 | SANKI @ SAHESWAR AKHTAR<br>VS<br>STATE OF ODISHA         | SATYA RANJAN MULIA<br>VS  | DHENKANAL TOWN /279 /2026<br>()<br>//      |                          |
| 11 | D-BLAPL/18130/2026 | SANJAY DAS @ MANTU<br>VS<br>STATE OF ODISHA              | AMULYA RATNA PANDA<br>VS  | / /0<br>()<br>//                           |                          |

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|-----------|--------------------------|--|--------------------------------|--|--------------------------|
| 12        | D-BLAPL/18133/2026       | ASISH DIGAL<br>VS<br>STATE OF ODISHA                       | AMULYA RATNA PANDA<br>VS       | PHIRINGIA /13 /2026<br>()<br>//          |                          |
| 13        | D-BLAPL/18137/2026       | RAJESH KUMAR BISWAL @ MITU<br>VS<br>STATE OF ODISHA        | AMULYA RATNA PANDA<br>VS       | JALESWAR /186 /2026<br>()<br>//          |                          |
| 14        | D-BLAPL/18147/2026       | ABHIRAM JENA<br>VS<br>STATE OF ODISHA                      | SURYAKANTA DWIBEDI<br>VS       | BASTA /516 /2025<br>()<br>//             |                          |
| 15        | D-BLAPL/18151/2026       | HAPAN @ ASHOK MURMU<br>VS<br>STATE OF ODISHA               | SURYAKANTA DWIBEDI<br>VS       | RAIBANIA /55 /2026<br>()<br>//           |                          |
| 16        | D-BLAPL/18169/2026       | ROHIT KUMAR BISI<br>VS<br>STATE OF ODISHA                  | KRUSHNA CHANDRA MEHER<br>VS    | BOUDH /249 /2025<br>()<br>//             | AOR20230000026C202600022 |
| 17        | D-BLAPL/18170/2026       | DILLIP HARIJAN<br>VS<br>STATE OF ODISHA                    | SURYAKANTA DASH<br>VS          | KASHIPUR /59 /2026<br>()<br>//           |                          |
| 18        | D-BLAPL/18171/2026       | S.K.ZAHIR @ S.K.RAJA @ ANDUA RAJA<br>VS<br>STATE OF ODISHA | SUNIL KUMAR PANDA<br>VS        | KHANDAGIRI P.S. /394 /2026<br>()<br>//   |                          |
| 19        | D-BLAPL/18173/2026       | BISWAMBAR NAIK<br>VS<br>STATE OF ODISHA                    | SURYAKANTA DASH<br>VS          | KASHIPUR /59 /2026<br>()<br>//           |                          |
| 20        | D-BLAPL/18176/2026       | GURU CHARAN HEMBRAM<br>VS<br>STATE OF ODISHA               | BIBEKANANDA MAHAPATRA<br>VS    | BAHALDA /30 /2026<br>()<br>//            |                          |
| 21        | D-BLAPL/18180/2026       | LOKNATH SI<br>VS<br>STATE OF ODISHA                        | BIBEKANANDA MAHAPATRA<br>VS    | RAIRANGPUR (RURAL) /30 /2026<br>()<br>// |                          |
| 22        | D-BLAPL/18181/2026       | PRAKASH SAHU<br>VS<br>STATE OF ODISHA                      | PRAJIT KUMAR PRADHAN<br>VS     | PURUNAKOTE /31 /2026<br>()<br>//         |                          |
| 23        | D-BLAPL/18184/2026       | GIJIRI @ SURYAKANTA MURUDI                                 | PRAJIT KUMAR PRADHAN           | BRAHMAGIRI /100 /2026                    |                          |

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|    |                                   | VS   | VS                       | ()   |             |
|    |                                   | STATE OF ODISHA                                |                          | //   |             |
| 24 | D-BLAPL/18189/2026                | HAPPY @ CHITTARANJAN MALLIK                    | DEEPAK KU SAHOO          | RAJNAGAR /266 /2025                            |             |
|    |                                   | VS   | VS                       | ()   |             |
|    |                                   | STATE OF ODISHA                                |                          | //   |             |
| 25 | D-BLAPL/18190/2026                | LITUN PATTANAİK                                | RABI NARAYAN MOHANTY     | ANGUL TOWN /1182 /2025                         |             |
|    |                                   | VS   | VS                       | ()   |             |
|    |                                   | STATE OF ODISHA                                |                          | //   |             |
| 26 | D-BLAPL/18193/2026                | ASHOK KUMAR DIGAL @ ASHOK DIGAL                | SUDHANSU SEKHAR DASH     | / /0   |             |
|    |                                   | VS   | VS                       | ()   |             |
|    |                                   | STATE OF ODISHA                                |                          | //   |             |
| 27 | D-BLAPL/18195/2026                | BIREN KUMAR SWAIN                              | SIDDHARTH GOUTAM DAS     | CAPITAL P.S. /302 /2026                        |             |
|    |                                   | VS   | VS                       | ()   |             |
|    |                                   | STATE OF ODISHA                                |                          | //   |             |
| 28 | D-BLAPL/18196/2026                | ASHWIN DEBIDAS KIRANAPURE @ ASHWINI KIRANAPURE | ANAMIKA SARANGI          | SONEPUR /114 /2026                             |             |
|    |                                   | VS   | VS                       | ()   |             |
|    |                                   | STATE OF ODISHA                                |                          | //   |             |
| 29 | D-BLAPL/18197/2026                | PURASTAM DAS @ PUROSTAM DAS                    | SOUMYA RANJAN MOHANTY    | NIHALPRASAD /64 /2026                          |             |
|    |                                   | VS   | VS                       | ()   |             |
|    |                                   | STATE OF ODISHA                                |                          | //   |             |
| 30 | D-CMP/26947/2026<br>CMP/1005/2026 | SURENDRA KUMAR TRIPATHY                        | BHASKAR CHANDRA PANDA    | //   |             |
|    |                                   | VS   | VS                       | CIVIL JUDGE (SD),ASKA(Ganjam)                  |             |
|    |                                   | SANTOSH KUMAR TRIPATHY                         |                          | CS/0000014/2021                                |             |
| 31 | D-CMP/26949/2026                  | ABDUL KARAR KHAN                               | PRASANTA KUMAR SATAPATHY | //   |             |
|    |                                   | VS   | VS                       | ()   |             |
|    |                                   | MANSAF ALI KHAN                                |                          | //   |             |
| 32 | D-CMP/26956/2026<br>CMP/1007/2026 | SARAT CHANDRA KUND                             | ASHOK KUMAR SARANGI      | //   |             |
|    |                                   | VS   | VS                       | CIVIL JUDGE (JD),KENDRAPARA(Kendrapara )       |             |
|    |                                   | KARUNAKAR KUND                                 |                          | EC/0000001/2026                                |             |
| 33 | D-CMP/26978/2026<br>CMP/1006/2026 | MAHESWATA PARIDA                               | PRASANNA KUMAR MISHRA    | //   |             |
|    |                                   | VS   | VS                       | 1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha ) |             |
|    |                                   | COLLECTOR, KHURDHA                             |                          | IA/0000001/2026                                |             |
| 34 | D-CONTC/26856/2026                | SAMARENDRA PANDA                               | ADV.                     | //   |             |
|    |                                   | VS   | VS                       | ()   |             |

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| 35 | D-CONTC/26861/2026 | DR.NOONSAVATH THIRUMALA NAIK, I.A.S<br>SARADA PRASAD MISHRA<br>VS                                 | ADV<br>VS                    | //<br>//<br>()       | AOD20240000536C202600032 |
| 36 | D-CONTC/26863/2026 | NIRANJAN BEHERA, DISTRICT EDUCATION OFFICER, JAGATSINGHPUR<br>MADAN MOHAN ROUT<br>VS              | SUJAY SHANKER SINGHDEO<br>VS | //<br>//<br>()       | AOD20230000313C202600029 |
| 37 | D-CONTC/26867/2026 | JAMINI SARANGI, COMMISSIONER CUM SECRETARY RURAL WORKS DEPTT.<br>BANDITA MUDULI<br>VS             | ADV.<br>VS                   | //<br>//<br>()       |                          |
| 38 | D-CONTC/26883/2026 | NIGAMANANDA PANDA, OAS<br>BASANTA KUMAR BASTIA<br>VS  | MANAS PATI<br>VS             | //<br>//<br>()       | AOR20220001535C202600146 |
| 39 | D-CONTC/26893/2026 | ANUP KUMAR BEHERA, CHIEF CONSTRUCTION ENGINEER, RURAL WORKS CIRCLE, ANGUL<br>TOPISWAR PATRA<br>VS | JYOTI RANJAN KHUNTIA<br>VS   | //<br>//<br>()       |                          |
| 40 | D-CONTC/26900/2026 | ARAVIND AGRAWAL, I.A.S<br>NARESH KUMAR PUJARI<br>VS   | JYOTI RANJAN KHUNTIA<br>VS   | //<br>//<br>()       |                          |
| 41 | D-CONTC/26909/2026 | ARAVIND AGRAWAL, I.A.S<br>SANJAY KUMAR DAS<br>VS  | ADV.<br>VS                   | //<br>//<br>()       |                          |
| 42 | D-CONTC/26916/2026 | DR.N.THIRUMALA NAIK, IAS<br>SANTOSH KUMAR PATRA<br>VS   | ADV.<br>VS                   | //<br>//<br>()       |                          |
| 43 | D-CONTC/26920/2026 | DR.N.THIRUMALA NAIK, IAS<br>BHAKTAHARI BEHERA<br>VS   | ADV.<br>VS                   | //<br>//<br>()       |                          |
| 44 | D-CONTC/26922/2026 | DR.N.THIRUMALA NAIK, IAS<br>RENUKA MOHANTA<br>VS  | ADV.<br>VS                   | //<br>//<br>()       |                          |
| 45 | D-CONTC/26926/2026 | DR.N.THIRUMALA NAIK, IAS<br>TRILOCHAN MOHANTA<br>VS   | ADV.<br>VS                   | //<br>//<br>()       |                          |
|    |                    | DR.N.THIRUMALA NAIK, IAS  |                              | //                   |                          |

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| 46 | D-CONTC/26933/2026                    | DINABANDHU MOHANTA<br>VS<br>DR.N.THIRUMALA NAIK, IAS   | ADV.<br>VS                     | //<br>()                       |                          |
| 47 | D-CONTC/26962/2026                    | YUDHISTIRA @ YUDHISTHIR MOHANTA<br>VS<br>DR.N.THIRUMALA NAIK, IAS                                      | ADV<br>VS                      | //<br>()                       |                          |
| 48 | D-CONTC/26965/2026                    | KSHETRA MOHAN NAIK<br>VS<br>DR.N.THIRUMALA NAIK, IAS   | ADV.<br>VS                     | //<br>()                       |                          |
| 49 | D-CONTC/26969/2026                    | KANHU CHARAN MOHANTA<br>VS<br>DR.N.THIRUMALA NAIK, IAS   | ADV.<br>VS                     | //<br>()                       |                          |
| 50 | D-CONTC/26973/2026                    | UMAKANTA NAG<br>VS<br>ARVIND AGRAWAL, I.A.S  | ADV.<br>VS                     | //<br>()                       |                          |
| 51 | D-CONTC/26977/2026                    | ANIL KUMAR PANDA<br>VS<br>KEERTHI VASAN V, IAS   | ADV.<br>VS                     | //<br>()                       |                          |
| 52 | D-CONTC/26982/2026                    | PRANAYA KUMAR CHAMPATI<br>VS<br>ISWAR CHANDRA PRADHAN,MINING OFFICER-CUM-COMPOTENT AUTHORITY, NAYAGARH | ADV.<br>VS                     | //<br>()                       |                          |
| 53 | D-CONTC/26984/2026                    | TAPAN KUMAR MOHAPATRA<br>VS<br>THE TAHASILDAR,BASTA,BALASORE   | DWARIKA PRASAD MOHANTY<br>VS   | //<br>()                       |                          |
| 54 | D-CRLA/18145/2026                     | RANJIT KUMAR MISHRA<br>VS<br>STATE OF ODISHA   | MANAS KUMAR CHAND<br>VS        | JHARSUGUDA /497 /2024<br>()    |                          |
| 55 | D-CRLMA/18124/2026                    | NARCOTICS CONTROL BUREAU (NCB)<br>VS<br>BABULU CHHANDA   | JNYANANANDA PANDA, C.G.C<br>VS | NCB BHUBANESWAR /6 /2024<br>() | AOR20220001238C202600010 |
| 56 | D-CRLMC/18095/2026<br>CRLMC/1957/2026 | SANTOSH KUMAR DALAI<br>VS<br>UNION OF INDIA  | BIKRAM SENAPATI<br>VS          | //0<br>()                      |                          |
| 57 | D-CRLMC/18104/2026                    | GOUTAM MANGARAJ  | PRASANNA KUMAR MOHANTY         | //0                            |                          |

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|    | CRLMC/1956/2026                       | VS<br>STATE OF ODISHA   | VS                              | J.M.F.C.(III),BHUBANESWAR(Khordha )<br>CRL.EXN/0000017/2026                            |                          |
| 58 | D-CRLMC/18109/2026<br>CRLMC/1967/2026 | PITAMBAR MAHANTA<br>VS<br>STATE OF ODISHA                         | AKSHAYA KUMAR SAHOO<br>VS       | LAHUNIPADA /59 /2026<br>S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh)<br>GR/0000164/2026 |                          |
| 59 | D-CRLMC/18128/2026                    | BISWAJIT GIRI @ GANESH<br>VS<br>STATE OF ODISHA                   | BHARAT JALLI<br>VS              | TURUMUNGA /139 /2022<br>()   | AOD20240000581C202600072 |
| 60 | D-CRLMC/18134/2026                    | MADHAB RAULO<br>VS<br>STATE OF ODISHA                             | BEDA PRAKASH PANDA<br>VS        | HINJILI (ASKA) /182 /2014<br>()  |                          |
| 61 | D-CRLMC/18140/2026                    | SATYABRATA DHIR<br>VS<br>DEBENDRA MOHAN PATTANAIAK                | BISWAJIT NAYAK<br>VS            | / /0<br>()   |                          |
| 62 | D-CRLMC/18146/2026                    | SATYABRATA DHIR<br>VS<br>DEBENDRA MOHAN PATTANAIAK                | BISWAJIT NAYAK<br>VS            | / /0<br>()   |                          |
| 63 | D-CRLMC/18149/2026                    | SATYABRATA DHIR<br>VS<br>DEBENDRA MOHAN PATTANAIAK                | BISWAJIT NAYAK<br>VS            | / /0<br>()   |                          |
| 64 | D-CRLMC/18153/2026                    | DR. BISWAJIT JENA<br>VS<br>STATE OF ODISHA                        | BIDYADHAR MANSING<br>VS         | CHANDRASEKHARPUR /16 /2026<br>()   |                          |
| 65 | D-CRLMC/18157/2026                    | DR. KAMALA TIRKEY @ SWAIN @ KAMALA TIRKY<br>VS<br>STATE OF ODISHA | DHIRENDRA KUMAR MOHAPATRA<br>VS | MAHILA P.S.(BBSR) /23 /2022<br>()  |                          |
| 66 | D-CRLMC/18160/2026                    | MAHADEV SAHOO<br>VS<br>STATE OF ODISHA                            | BISWANATH BEHERA<br>VS          | AUL /66 /2015<br>()  | AOR20220003680C202600008 |
| 67 | D-CRLMC/18161/2026                    | DR. KAMALA TIRKEY @ SWAIN @ KAMALA TIRKY<br>VS<br>STATE OF ODISHA | DHIRENDRA KUMAR MOHAPATRA<br>VS | MAHILA P.S.(BBSR) /26 /2022<br>()  |                          |
| 68 | D-CRLMP/18098/2026                    | BISWANATH DHAL<br>VS  | MITHUN KUMAR PRADHAN<br>VS      | / /0<br>()   |                          |

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| 69 | D-CRLMP/18131/2026               | THE STATE OF ODISHA<br>ARUNA JENA<br>VS<br>STATE OF ODISHA                               | SATYABRATA DASH<br>VS       | //<br>/0<br>()   |             |
| 70 | D-CRLMP/18135/2026               | CLIMATE DEFENCE COUNCIL TRUST<br>VS<br>STATE OF ODISHA                                   | SAMAPIKA MISHRA<br>VS       | //<br>/0<br>()   |             |
| 71 | D-CRLMP/18143/2026               | SUBHASH SARKAR<br>VS<br>SUPERINTENDENT OF EXCISE CUM AUTHORIZED OFFICER, MALKANGIRI      | ASIT KUMAR JENA<br>VS       | //<br>/0<br>()   |             |
| 72 | D-FAO/26847/2026<br>FAO/722/2026 | ANANDA CHANDRA PATI<br>VS<br>STATE OF ODISHA   | KUNAL KUMAR SWAIN<br>VS     | //<br>STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha )<br>Gia/0000673/2016 |             |
| 73 | D-FAO/26864/2026<br>FAO/724/2026 | NANDA KISHORE PATEL<br>VS<br>STATE OF ODISHA   | KUNAL KUMAR SWAIN<br>VS     | //<br>STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha )<br>Gia/0000864/2016 |             |
| 74 | D-FAO/26874/2026                 | KALU CHARAN RANA<br>VS<br>STATE OF ODISHA  | DINESH KUMAR PANDA<br>VS    | //<br>()   |             |
| 75 | D-FAO/26876/2026<br>FAO/723/2026 | GAJENDRA PRASAD NAYAK<br>VS<br>STATE OF ODISHA   | KUNAL KUMAR SWAIN<br>VS     | //<br>STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha )<br>Gia/0000620/2016 |             |
| 76 | D-FAO/26886/2026                 | BISHNU PRIYA GOUDA<br>VS<br>UNION OF INDIA   | BEDA PRAKASH PANDA<br>VS    | //<br>()   |             |
| 77 | D-FAO/26934/2026                 | DEEPANWITA MOHANTY<br>VS<br>THE STATE OF ODISHA  | PRATAP CHANDRA MISHRA<br>VS | //<br>()   |             |
| 78 | D-MACA/26889/2026                | THE MANAGER,(LEGAL) THE ORIENTAL INSURANCE CO. LTD, BHUBANESWAR<br>VS<br>MANDAKINI MEHER | SONALI BOY<br>VS            | //<br>()   |             |
| 79 | D-MACA/26898/2026                | ORIENTAL INSURANCE CO. LTD, BHUBANESWAR<br>VS<br>PUSPALATA PANDA                         | RIMJHIMALA PATI<br>VS       | //<br>()   |             |

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| 80 | D-MACA/26970/2026   | THE D.M., M/S. NATIONAL INSURANCE COMPANY LTD.<br>VS<br>DAMODAR BEHERA  | ADAM ALI KHAN<br>VS        | //<br>()<br>//       |                          |
| 81 | D-MACA/26974/2026   | ORIENTAL INSURANCE COMPANY LTD., ANGUL<br>VS<br>MADHUSMITA MISHRA   | ADAM ALI KHAN<br>VS        | //<br>()<br>//       |                          |
| 82 | D-MACA/26976/2026   | THE D.M., M/S. NATIONAL INSURANCE COMPANY LTD.<br>VS<br>MAHESWAR ROUT   | ADAM ALI KHAN<br>VS        | //<br>()<br>//       |                          |
| 83 | D-MACA/26979/2026   | THE D.M., M/S. NATIONAL INSURANCE COMPANY LTD.<br>VS<br>GAJENDRA BAL  | ADAM ALI KHAN<br>VS        | //<br>()<br>//       |                          |
| 84 | D-RSA/26866/2026    | PRAKASHINI NAIK<br>VS<br>M/S. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED  | RABINDRA NATH DEBATA<br>VS | //<br>()<br>//       | AOR20220003946C202600013 |
| 85 | D-RVWPET/26868/2026 | SAROJINI PRADHAN<br>VS<br>THE COMPETENT AUTHORITY SPECIAL LAND ACQUISITION OFFICER NH 42 BY 55 PROJECT, SAMBALPUR       | RABINDRA NATH DEBATA<br>VS | //<br>()<br>//       | AOR20220003946C202600015 |
| 86 | D-RVWPET/26872/2026 | KUNTALA BEHERA<br>VS<br>THE COMPETENT AUTHORITY AND SPECIAL LAND ACQUISITION OFFICER NH 42 BY 55 COLLECTORATE SAMBALPUR | RABINDRA NATH DEBATA<br>VS | //<br>()<br>//       | AOR20220003946C202600016 |
| 87 | D-WA/26848/2026     | REGISTRAR, UTKAL UNIVERSITY, BBSR<br>VS<br>ANANTA KUMAR NAYAK   | TARANANDA PATTANAYAK<br>VS | //<br>()<br>//       |                          |
| 88 | D-WA/26860/2026     | REGISTRAR, UTKAL UNIVERSITY, BBSR<br>VS<br>ANIL KUMAR PATRA   | TARANANDA PATTANAYAK<br>VS | //<br>()<br>//       |                          |
| 89 | D-WA/26875/2026     | REGISTRAR, UTKAL UNIVERSITY, BBSR<br>VS<br>JUDHISTIR SAHOO  | TARANANDA PATTANAYAK<br>VS | //<br>()<br>//       |                          |
| 90 | D-WA/26877/2026     | HAREKRUSHNA DHAL<br>VS<br>STATE OF ODISHA   | RAJJEET ROY<br>VS          | //<br>()<br>//       | AOR20220001462C202600057 |
| 91 | D-WA/26891/2026     | REGISTRAR, UTKAL UNIVERSITY, BBSR   | TARANANDA PATTANAYAK       | //                   |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/06/2026**

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                       | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--|--|-------------------------|----------------------|--------------------------|
|     |  | VS   | VS                      | ()                   |                          |
| 92  | D-WA/26899/2026                        | MAHENDRA KUMAR MUDULI<br>REGISTRAR, UTKAL UNIVERSITY, BBSR | TARANANDA PATTANAYAK    | //                   |                          |
|     |  | VS   | VS                      | ()                   |                          |
| 93  | D-WA/26908/2026                        | PRAVAT CHANDRA BEHERA<br>REGISTRAR, UTKAL UNIVERSITY, BBSR | TARANANDA PATTANAYAK    | //                   |                          |
|     |  | VS   | VS                      | ()                   |                          |
| 94  | D-WA/27017/2026                        | PRAFULLA KUMAR BARIK<br>STATE OF ODISHA                    | DEBASHIS TRIPATHY,A.G.A | //                   | LOD20240000200C202600195 |
|     |  | VS   | VS                      | ()                   |                          |
| 95  | D-WA/27019/2026                        | RABINARAYAN MOHAPATRA<br>STATE OF ODISHA                   | DEBASHIS TRIPATHY,A.G.A | //                   | LOD20240000200C202600196 |
|     |  | VS   | VS                      | ()                   |                          |
| 96  | D-WA/27021/2026                        | PRATAP KUMAR BEHERA<br>STATE OF ODISHA                     | DEBASHIS TRIPATHY,A.G.A | //                   | LOD20240000200C202600198 |
|     |  | VS   | VS                      | ()                   |                          |
| 97  | D-WA/27023/2026                        | KRUSHNA CHANDRA BEHERA<br>STATE OF ODISHA                  | DEBASHIS TRIPATHY,A.G.A | //                   | LOD20240000200C202600197 |
|     |  | VS   | VS                      | ()                   |                          |
| 98  | D-WA/27024/2026                        | NIRANJAN MISHRA<br>DAMAYANTI NAYAK                         | SUSANTA KUMAR BARAL     | //                   | AOR20220001297C202600140 |
|     |  | VS   | VS                      | ()                   |                          |
| 99  | D-WA/27025/2026                        | STATE OF ODISHA<br>STATE OF ODISHA                         | DEBASHIS TRIPATHY,A.G.A | //                   | LOD20240000200C202600199 |
|     |  | VS   | VS                      | ()                   |                          |
| 100 | D-WP(C)/26825/2026<br>WP(C)/18475/2026 | RAMAKANTA MOHAPATRA<br>URMILA BADNAYAK                     | BANSHIDHAR SATAPATHY    | //                   |                          |
|     |  | VS   | VS                      | ()                   |                          |
| 101 | D-WP(C)/26826/2026                     | STATE OF ODISHA<br>SARAT KUMAR PRADHAN                     | SAHASRA JYOTI NANDA     | //                   |                          |
|     |  | VS   | VS                      | ()                   |                          |
| 102 | D-WP(C)/26827/2026                     | STATE OF ODISHA<br>PRADEEP KUMAR BISHI                     | KRISHNA CHANDRA SAHU    | //                   |                          |
|     |  | VS   | VS                      | ()                   |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/06/2026**

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                       | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No               |
|-----|--|--|-------------------------------|----------------------|---------------------------|
| 103 | D-WP(C)/26828/2026<br>WP(C)/18439/2026 | STATE OF ODISHA<br>GAJENDRA SAHOO<br>VS<br>STATE OF ODISHA | NIRANJAN LENKA<br>VS          | //<br>//<br>0        |                           |
| 104 | D-WP(C)/26829/2026                     | DEBENDRA KUMAR PANDA<br>VS<br>STATE OF ODISHA              | BANSHIDHAR SATAPATHY<br>VS    | //<br>//<br>0        |                           |
| 105 | D-WP(C)/26830/2026                     | CHANDRA MOULI PANDA<br>VS<br>STATE OF ODISHA               | KRISHNA CHANDRA SAHU<br>VS    | //<br>//<br>0        |                           |
| 106 | D-WP(C)/26831/2026                     | AMITABHA MAHAPATRA<br>VS<br>STATE OF ODISHA                | ANJAN KUMAR BISWAL<br>VS      | //<br>//<br>0        | AOR20220001328C202600070  |
| 107 | D-WP(C)/26832/2026                     | ANNADA PRADAYINEE ROUT<br>VS<br>STATE OF ODISHA            | SOUBHAGYA SWAIN<br>VS         | //<br>//<br>0        |                           |
| 108 | D-WP(C)/26833/2026                     | NIRANJAN PAIKRAY<br>VS<br>STATE OF ODISHA                  | JAGAMOHAN PATTANAİK<br>VS     | //<br>//<br>0        | AOR20220001586C202600040  |
| 109 | D-WP(C)/26834/2026                     | UPENDRA KUMAR NAYAK<br>VS<br>STATE OF ODISHA               | BANSHIDHAR SATAPATHY<br>VS    | //<br>//<br>0        |                           |
| 110 | D-WP(C)/26835/2026                     | GANESWAR RANA<br>VS<br>STATE OF ODISHA                     | KRISHNA CHANDRA SAHU<br>VS    | //<br>//<br>0        |                           |
| 111 | D-WP(C)/26836/2026<br>WP(C)/18503/2026 | BHABANI SANKAR DAS<br>VS<br>STATE OF ODISHA                | PRABHAKAR SABAT<br>VS         | //<br>//<br>0        | AOD202260000172C202600065 |
| 112 | D-WP(C)/26837/2026<br>WP(C)/18460/2026 | PRADEEP KUMAR PRADHAN<br>VS<br>STATE OF ODISHA             | SK. ZAFARULLA<br>VS           | //<br>//<br>0        |                           |
| 113 | D-WP(C)/26838/2026                     | STATE OF ODISHA<br>VS<br>ALOK CHANDRA MOHANTY              | UDIT RANJAN JENA, A.G.A<br>VS | //<br>//<br>0        | LOD20240000200C202600194  |

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/06/2026**

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--|---|-------------------------------|----------------------|--------------------------|
| 114 | D-WP(C)/26839/2026                     | BIRENDRA KUMAR PANDA<br>VS<br>STATE OF ODISHA   | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//        |                          |
| 115 | D-WP(C)/26840/2026                     | M/S SHYAM METALICS AND ENERGY LIMITED<br>VS<br>THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR | RABINDRA NATH DEBATA<br>VS    | //<br>0<br>//        | AOR20220003946C202600014 |
| 116 | D-WP(C)/26841/2026                     | NARAN MAHALI<br>VS<br>STATE OF ODISHA   | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//        |                          |
| 117 | D-WP(C)/26842/2026                     | SANJUKTA MAHAPATRA<br>VS<br>STATE OF ODISHA   | BANSHIDHAR SATAPATHY<br>VS    | //<br>0<br>//        |                          |
| 118 | D-WP(C)/26843/2026                     | RAYAZ ALI<br>VS<br>STATE OF ODISHA  | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//        |                          |
| 119 | D-WP(C)/26844/2026<br>WP(C)/18505/2026 | BHARATIYA BIKASH PARISHAD, BHUBANESWAR<br>VS<br>STATE OF ODISHA                               | PABITRA KUMAR DUTTA<br>VS     | //<br>0<br>//        | AOR20220001570C202600001 |
| 120 | D-WP(C)/26845/2026                     | LAMBODAR PINGUA<br>VS<br>STATE OF ODISHA  | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//        |                          |
| 121 | D-WP(C)/26846/2026<br>WP(C)/18551/2026 | LOKANATH RANA<br>VS<br>STATE OF ODISHA  | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |                          |
| 122 | D-WP(C)/26849/2026                     | DEBANANDA NAYAK<br>VS<br>STATE OF ODISHA  | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//        |                          |
| 123 | D-WP(C)/26850/2026                     | SUBRAT KUMAR PANIGRAHI<br>VS<br>STATE OF ODISHA   | BANSHIDHAR SATAPATHY<br>VS    | //<br>0<br>//        |                          |
| 124 | D-WP(C)/26851/2026                     | SUNIL KUMAR SAHU<br>VS<br>STATE OF ODISHA   | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//        |                          |
| 125 | D-WP(C)/26852/2026                     | ANURJA MAJHI  | BANSHIDHAR SATAPATHY          | //                   |                          |

## ORISSA HIGH COURT

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|-----|--------------------|----------------------|-------------------------|----------------------|-------------|
|     |                    | VS                   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA      |                         | //                   |             |
| 126 | D-WP(C)/26853/2026 | MAHENDRA KUMAR SAHOO | KRISHNA CHANDRA SAHU    | //                   |             |
|     |                    | VS                   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA      |                         | //                   |             |
| 127 | D-WP(C)/26854/2026 | RABI NARAYAN PATRA   | PRADEEP KUMAR MAHAPATRA | //                   |             |
|     | WP(C)/18555/2026   | VS                   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA      |                         | //                   |             |
| 128 | D-WP(C)/26855/2026 | PRAKASH KUMAR PALLAI | KUNAL KUMAR SWAIN       | //                   |             |
|     |                    | VS                   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA      |                         | //                   |             |
| 129 | D-WP(C)/26857/2026 | ANITA MISHRA         | TAPAN KUMAR BISWAL      | //                   |             |
|     |                    | VS                   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA      |                         | //                   |             |
| 130 | D-WP(C)/26858/2026 | PRAMOD KUMAR MISHRA  | PRADEEP KUMAR MAHAPATRA | //                   |             |
|     | WP(C)/18557/2026   | VS                   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA      |                         | //                   |             |
| 131 | D-WP(C)/26859/2026 | DINABANDHU SAHU      | SOUMYA MISHRA           | //                   |             |
|     |                    | VS                   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA      |                         | //                   |             |
| 132 | D-WP(C)/26862/2026 | SUMANTA KUMAR PATY   | KUNAL KUMAR SWAIN       | //                   |             |
|     |                    | VS                   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA      |                         | //                   |             |
| 133 | D-WP(C)/26865/2026 | JAYADEV PRADHAN      | PRADEEP KUMAR MAHAPATRA | //                   |             |
|     | WP(C)/18559/2026   | VS                   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA      |                         | //                   |             |
| 134 | D-WP(C)/26869/2026 | AMBIKA SETHY         | ANJAN KUMAR BISWAL      | //                   |             |
|     | WP(C)/18458/2026   | VS                   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA      |                         | //                   |             |
| 135 | D-WP(C)/26870/2026 | BISHNU MOHAN NAYAK   | SOUMYA MISHRA           | //                   |             |
|     |                    | VS                   | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA      |                         | //                   |             |
| 136 | D-WP(C)/26871/2026 | SANGITA PUROHIT      | KUNAL KUMAR SWAIN       | //                   |             |
|     |                    | VS                   | VS                      | 0                    |             |

## ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|-------------------------|----------------------|-------------|
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 137 | D-WP(C)/26873/2026 | AKSHAYA KUMAR SAHOO                    | PRADEEP KUMAR MAHAPATRA | //                   |             |
|     | WP(C)/18542/2026   | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 138 | D-WP(C)/26878/2026 | PRADEEPTA KUMAR DASH                   | AMIYA KUMAR CHHATOI     | //                   |             |
|     | WP(C)/18455/2026   | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 139 | D-WP(C)/26879/2026 | KISHORE KUMAR PANIGRAHI                | KUNAL KUMAR SWAIN       | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 140 | D-WP(C)/26880/2026 | MANAGING COMMITTE OF VIVEKANANDA UCCHA | KUNAL KUMAR SWAIN       | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 141 | D-WP(C)/26881/2026 | JAGABANDHU JENA                        | SOUMYA MISHRA           | //                   |             |
|     | WP(C)/18490/2026   | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 142 | D-WP(C)/26882/2026 | NANDALAL DASH                          | PRADEEP KUMAR MAHAPATRA | //                   |             |
|     | WP(C)/18545/2026   | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 143 | D-WP(C)/26884/2026 | BISWAJIT DAS                           | KUNAL KUMAR SWAIN       | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 144 | D-WP(C)/26885/2026 | SUSHAMA SAHOO                          | KUNAL KUMAR SWAIN       | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 145 | D-WP(C)/26887/2026 | LOPAMUDRA PANDA                        | PRADEEP KUMAR MAHAPATRA | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 146 | D-WP(C)/26888/2026 | HITESH KUMAR MAHALICK                  | SOUMYA MISHRA           | //                   |             |
|     | WP(C)/18494/2026   | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 147 | D-WP(C)/26890/2026 | BRUNDEBAN DAS                          | KUNAL KUMAR SWAIN       | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |

## ORISSA HIGH COURT

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                        | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No |
|-----|--|---|-------------------------------|----------------------|-------------|
| 148 | D-WP(C)/26892/2026                     | SANDHYARANI NAYAK<br>VS<br>STATE OF ODISHA  | JYOTI RANJAN KHUNTIA<br>VS    | //<br>0<br>//        |             |
| 149 | D-WP(C)/26894/2026<br>WP(C)/18544/2026 | SAHASHRANSU MISHRA<br>VS<br>STATE OF ODISHA | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |             |
| 150 | D-WP(C)/26895/2026                     | SANDHYARANI BISWAL<br>VS<br>STATE OF ODISHA | KUNAL KUMAR SWAIN<br>VS       | //<br>0<br>//        |             |
| 151 | D-WP(C)/26896/2026<br>WP(C)/18497/2026 | SIBA PRASAD NAYAK<br>VS<br>STATE OF ODISHA  | SOUMYA MISHRA<br>VS           | //<br>0<br>//        |             |
| 152 | D-WP(C)/26897/2026                     | HASIM KHAN<br>VS<br>STATE OF ODISHA         | SUKANTA KUMAR DALAI<br>VS     | //<br>0<br>//        |             |
| 153 | D-WP(C)/26901/2026                     | MURALIDHAR BISWAL<br>VS<br>STATE OF ODISHA  | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |             |
| 154 | D-WP(C)/26902/2026                     | ASHOK KUMAR CHAND<br>VS<br>STATE OF ODISHA  | KUNAL KUMAR SWAIN<br>VS       | //<br>0<br>//        |             |
| 155 | D-WP(C)/26903/2026<br>WP(C)/18496/2026 | HEMANTA BARIK<br>VS<br>STATE OF ODISHA      | SOUMYA MISHRA<br>VS           | //<br>0<br>//        |             |
| 156 | D-WP(C)/26904/2026<br>WP(C)/18565/2026 | HASIM KHAN<br>VS<br>STATE OF ODISHA         | SUKANTA KUMAR DALAI<br>VS     | //<br>0<br>//        |             |
| 157 | D-WP(C)/26905/2026                     | GOBARDHAN SAHOO<br>VS<br>STATE OF ODISHA    | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |             |
| 158 | D-WP(C)/26906/2026                     | AKSHAYA KUMAR DASH<br>VS<br>STATE OF ODISHA | KUNAL KUMAR SWAIN<br>VS       | //<br>0<br>//        |             |
| 159 | D-WP(C)/26907/2026                     | BIJAY MAHALLICK                             | SOUMYA MISHRA                 | //                   |             |

**ORISSA HIGH COURT**

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No |
|-----|--|---|-------------------------------|----------------------|-------------|
|     | WP(C)/18500/2026                       | VS<br>STATE OF ODISHA   | VS                            | 0<br>//              |             |
| 160 | D-WP(C)/26910/2026                     | PUTAMESETTI BALAKRISHNA<br>VS<br>STATE OF ODISHA                  | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |             |
| 161 | D-WP(C)/26911/2026                     | MAHAVIR INFRA DEVELOPERS (P) LTD, KHURDA<br>VS<br>STATE OF ODISHA | SUKANTA KUMAR DALAI<br>VS     | //<br>0<br>//        |             |
| 162 | D-WP(C)/26912/2026                     | PRASANTA KUMAR PARIDA<br>VS<br>STATE OF ODISHA                    | KUNAL KUMAR SWAIN<br>VS       | //<br>0<br>//        |             |
| 163 | D-WP(C)/26913/2026                     | BHISHMA MEHER<br>VS<br>STATE OF ODISHA                            | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |             |
| 164 | D-WP(C)/26914/2026                     | MAHENDRA NAYAK<br>VS<br>STATE OF ODISHA                           | KUNAL KUMAR SWAIN<br>VS       | //<br>0<br>//        |             |
| 165 | D-WP(C)/26915/2026                     | MAHAVIR INFRA DEVELOPERS (P) LTD, KHURDA<br>VS<br>STATE OF ODISHA | SUKANTA KUMAR DALAI<br>VS     | //<br>0<br>//        |             |
| 166 | D-WP(C)/26917/2026                     | NANDALAL SAHU<br>VS<br>STATE OF ODISHA                            | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |             |
| 167 | D-WP(C)/26918/2026                     | AJAYA KUMAR DORA<br>VS<br>STATE OF ODISHA                         | KUNAL KUMAR SWAIN<br>VS       | //<br>0<br>//        |             |
| 168 | D-WP(C)/26919/2026<br>WP(C)/18493/2026 | ANNAPURNA SENAPATI<br>VS<br>STATE OF ODISHA                       | SOUMYA MISHRA<br>VS           | //<br>0<br>//        |             |
| 169 | D-WP(C)/26921/2026                     | SASHILATA BADHEI<br>VS<br>STATE OF ODISHA                         | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |             |
| 170 | D-WP(C)/26923/2026                     | RAGHUNATH ROUT<br>VS  | KUNAL KUMAR SWAIN<br>VS       | //<br>0              |             |

**ORISSA HIGH COURT**

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--|--|-------------------------------|----------------------|--------------------------|
| 171 | D-WP(C)/26924/2026<br>WP(C)/18502/2026 | STATE OF ODISHA<br>NISHAKAR PATRA<br>VS<br>STATE OF ODISHA                   | SOUMYA MISHRA<br>VS           | //<br>//<br>0        |                          |
| 172 | D-WP(C)/26925/2026<br>WP(C)/18485/2026 | BIKASH NIAL<br>VS<br>STATE OF ODISHA   | SUSHANTA KUMAR JOSHI<br>VS    | //<br>//<br>0        |                          |
| 173 | D-WP(C)/26927/2026                     | ANIL KUMAR DAS<br>VS<br>STATE OF ODISHA                                      | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>//<br>0        |                          |
| 174 | D-WP(C)/26928/2026                     | MAHESWAR MAHARANA<br>VS<br>STATE OF ODISHA                                   | KUNAL KUMAR SWAIN<br>VS       | //<br>//<br>0        |                          |
| 175 | D-WP(C)/26929/2026                     | JAGANNATH MAHALLICK<br>VS<br>STATE OF ODISHA                                 | SOUMYA MISHRA<br>VS           | //<br>//<br>0        |                          |
| 176 | D-WP(C)/26930/2026                     | DEBAPRASAD DHAL<br>VS<br>STATE OF ODISHA                                     | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>//<br>0        |                          |
| 177 | D-WP(C)/26931/2026<br>WP(C)/18548/2026 | M/S GREENWAY MOTORS, NAYAGARH<br>VS<br>COLLECTOR CUM DIST.MAGISTRATE, KHURDA | NIRVAYA KUMAR SAMANTRAY<br>VS | //<br>//<br>0        |                          |
| 178 | D-WP(C)/26932/2026                     | PANCHANAN BISWAL<br>VS<br>STATE OF ODISHA                                    | JYOTI RANJAN KHUNTIA<br>VS    | //<br>//<br>0        |                          |
| 179 | D-WP(C)/26935/2026                     | BISWANATH MARANA<br>VS<br>STATE OF ODISHA                                    | MADHUSUDAN SETHI<br>VS        | //<br>//<br>0        | AOR20250001218C202600011 |
| 180 | D-WP(C)/26936/2026                     | GHANASHYAM MISHRA<br>VS<br>STATE OF ODISHA                                   | SATRUGHNA DASH (A)<br>VS      | //<br>//<br>0        | AOR20220001212C202600025 |
| 181 | D-WP(C)/26937/2026                     | BHULESWAR NAGA<br>VS<br>STATE OF ODISHA                                      | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>//<br>0        |                          |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                            | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--|---|-------------------------------|----------------------|--------------------------|
| 182 | D-WP(C)/26938/2026<br>WP(C)/18491/2026 | PURNA CHANDRA PATRA<br>VS<br>STATE OF ODISHA    | SOUMYA MISHRA<br>VS           | //<br>0<br>//        |                          |
| 183 | D-WP(C)/26939/2026<br>WP(C)/18480/2026 | PARAMANANDA BARIK<br>VS<br>STATE OF ODISHA      | SOMA PATNAIK<br>VS            | //<br>0<br>//        | AOD20260000117C202600034 |
| 184 | D-WP(C)/26940/2026<br>WP(C)/18481/2026 | SASMITA PANIGRAHY<br>VS<br>STATE OF ODISHA      | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//        |                          |
| 185 | D-WP(C)/26941/2026                     | MINAKETAN KARSAL<br>VS<br>STATE OF ODISHA       | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |                          |
| 186 | D-WP(C)/26942/2026                     | DIGAMBAR BISWAL<br>VS<br>COLLECTOR, CUTTACK     | PRAKASH CHANDRA DASH<br>VS    | //<br>0<br>//        |                          |
| 187 | D-WP(C)/26943/2026                     | HEMANT CHIMANLAL PAREKH<br>VS<br>UNION OF INDIA | ARYA KUMARI SAIENDRAJA<br>VS  | //<br>0<br>//        | AOR20250001218C202600013 |
| 188 | D-WP(C)/26944/2026                     | SITAKANTA PRADHAN<br>VS<br>STATE OF ODISHA      | BANSHIDHAR SATAPATHY<br>VS    | //<br>0<br>//        |                          |
| 189 | D-WP(C)/26945/2026                     | SUDARSAN BEHERA<br>VS<br>STATE OF ODISHA        | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |                          |
| 190 | D-WP(C)/26946/2026                     | BATAKRUSHNA BADAJENA<br>VS<br>STATE OF ODISHA   | ACHYUTANANDA PATTANAIK<br>VS  | //<br>0<br>//        | AOD20240000586C202600169 |
| 191 | D-WP(C)/26948/2026                     | BISWANATH DHAL<br>VS<br>STATE OF ODISHA         | MITHUN KUMAR PRADHAN<br>VS    | //<br>0<br>//        |                          |
| 192 | D-WP(C)/26950/2026<br>WP(C)/18483/2026 | S. ARUNA RANI<br>VS<br>STATE OF ODISHA          | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//        |                          |
| 193 | D-WP(C)/26951/2026                     | MINATI GOUDA                                    | KRISHNA CHANDRA SAHU          | //                   |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/06/2026**

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No |
|-----|--|---|-------------------------------|----------------------|-------------|
|     | WP(C)/18472/2026                       | VS<br>STATE OF ODISHA   | VS                            | 0<br>//              |             |
| 194 | D-WP(C)/26952/2026                     | JADUMANI KISAN<br>VS<br>STATE OF ODISHA   | AMIT PRASAD BOSE<br>VS        | //<br>0<br>//        |             |
| 195 | D-WP(C)/26953/2026<br>WP(C)/18471/2026 | DR.SUDIPTA ROUT<br>VS<br>STATE OF ODISHA  | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//        |             |
| 196 | D-WP(C)/26954/2026                     | RATNAKAR LENKA<br>VS<br>STATE OF ODISHA   | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |             |
| 197 | D-WP(C)/26955/2026<br>WP(C)/18474/2026 | GEDELA RATI DEVI<br>VS<br>STATE OF ODISHA   | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//        |             |
| 198 | D-WP(C)/26957/2026                     | KHIRODRA SAHU<br>VS<br>STATE OF ODISHA  | VIJAYA KAR<br>VS              | //<br>0<br>//        |             |
| 199 | D-WP(C)/26958/2026                     | RABINDRA KUMAR MOHANTY<br>VS<br>STATE OF ODISHA   | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//        |             |
| 200 | D-WP(C)/26959/2026                     | BINOD BIHARI SAHOO<br>VS<br>STATE OF ODISHA   | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |             |
| 201 | D-WP(C)/26960/2026                     | I. DASARATNAM<br>VS<br>STATE OF ODISHA  | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//        |             |
| 202 | D-WP(C)/26961/2026                     | BATA KRISHNA SWAIN<br>VS<br>STATE OF ODISHA   | BRAHMANANDA TRIPATHY<br>VS    | //<br>0<br>//        |             |
| 203 | D-WP(C)/26963/2026                     | TRINATH KALSA<br>VS<br>THE MANAGEMENT OF ODISHA WEAVERS COOPERATIVE SPINNING MILLS LTD, BARGARH | PRAMOD KISHORE CHAND<br>VS    | //<br>0<br>//        |             |
| 204 | D-WP(C)/26964/2026                     | SUSAM KUMAR DALAI<br>VS   | BANSHIDHAR SATAPATHY<br>VS    | //<br>0              |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/06/2026**

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--|--|----------------------------|----------------------|--------------------------|
| 205 | D-WP(C)/26966/2026<br>WP(C)/18435/2026 | STATE OF ODISHA<br>SIBA PRASAD SAHOO<br>VS<br>STATE OF ODISHA                  | RAJEET ROY<br>VS           | //<br>//<br>0        | AOR20220001462C202600058 |
| 206 | D-WP(C)/26967/2026                     | ABDUL ABUTALIB KHAN<br>VS<br>STATE OF ODISHA                                   | DEBA KUMAR RATH<br>VS      | //<br>//<br>0        |                          |
| 207 | D-WP(C)/26968/2026                     | BIPRA CHARAN SAHU<br>VS<br>STATE OF ODISHA                                     | SAROJA KANTA SAMAL<br>VS   | //<br>//<br>0        |                          |
| 208 | D-WP(C)/26971/2026                     | KAMASEN BHOI<br>VS<br>STATE OF ODISHA  | BANSHIDHAR SATAPATHY<br>VS | //<br>//<br>0        |                          |
| 209 | D-WP(C)/26972/2026                     | PRADIPTA KUMAR SAHOO<br>VS<br>COLLECTOR, DHENKANAL                             | MIHIR KANTA RATH<br>VS     | //<br>//<br>0        |                          |
| 210 | D-WP(C)/26975/2026                     | MANAGING COMMITTEE OF TRISHAKTI HIGH SCHOOL, PANGKAR<br>VS<br>STATE OF ODISHA  | KULPANKAR<br>VS            | //<br>//<br>0        |                          |
| 211 | D-WP(C)/26980/2026                     | RAJENDRA BEHERA<br>VS<br>STATE OF ODISHA                                       | PRATYASISH MOHANTY<br>VS   | //<br>//<br>0        |                          |
| 212 | D-WP(C)/26981/2026                     | MURALIDHAR SETHI<br>VS<br>STATE OF ODISHA                                      | RAMESH CHANDRA OJHA<br>VS  | //<br>//<br>0        |                          |
| 213 | D-WP(C)/26983/2026                     | MANAGING COMMITTEE OF BHAGABATI HIGH SCHOOL, SINGAPUR<br>VS<br>STATE OF ODISHA | OLASINGH SHINWAR<br>VS     | //<br>//<br>0        |                          |
| 214 | D-WP(C)/26985/2026                     | SUBODHA KUMAR PANDA<br>VS<br>STATE OF ODISHA                                   | JAYASHREE BISWAL<br>VS     | //<br>//<br>0        |                          |
| 215 | D-WP(C)/26986/2026                     | UPENDRA MALLIK<br>VS<br>STATE OF ODISHA  | RAMESH CHANDRA OJHA<br>VS  | //<br>//<br>0        |                          |

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/06/2026**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL         | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--|---------------------------------|----------------------|-------------|
| 216 | D-WP(C)/26987/2026 | MALIK KORESIN<br>VS<br>STATE OF ODISHA   | PRASANTA KUMAR SATAPATHY<br>VS  | //<br>0<br>//        |             |
| 217 | D-WP(C)/26988/2026 | CHANCHALYA KUMAR BAG<br>VS<br>STATE OF ODISHA                                    | BANSHIDHAR SATAPATHY<br>VS      | //<br>0<br>//        |             |
| 218 | D-WP(C)/26989/2026 | MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, KARIBHANJ<br>VS<br>STATE OF ODISHA  | HOORIM KARBHANJ<br>VS           | //<br>0<br>//        |             |
| 219 | D-WP(C)/26990/2026 | BAPI SAHU<br>VS<br>STATE OF ODISHA   | BADRI VISHAL PRIYADARSHAN<br>VS | //<br>0<br>//        |             |
| 220 | D-WP(C)/26991/2026 | ASHOK KUMAR BEHERA<br>VS<br>STATE OF ODISHA                                      | PRASANTA KUMAR SATAPATHY<br>VS  | //<br>0<br>//        |             |
| 221 | D-WP(C)/26992/2026 | SADHU CHARAN BARIK<br>VS<br>STATE OF ODISHA                                      | ALOK KUMAR MOHAPATRA<br>VS      | //<br>0<br>//        |             |
| 222 | D-WP(C)/26993/2026 | GITARANI MANGARAJ<br>VS<br>STATE OF ODISHA                                       | AMIYA KUMAR CHHATOI<br>VS       | //<br>0<br>//        |             |
| 223 | D-WP(C)/26994/2026 | M/S BIMAL INDUSTRIES, JAJPUR<br>VS<br>STATE OF ODISHA                            | SOUMYA JYOTI BISWAL<br>VS       | //<br>0<br>//        |             |
| 224 | D-WP(C)/26995/2026 | SANUWARA BIBI<br>VS<br>UNION OF INDIA  | SURYAKANTA DASH<br>VS           | //<br>0<br>//        |             |
| 225 | D-WP(C)/26996/2026 | BISHNUPADA MARENDY<br>VS<br>STATE OF ODISHA                                      | AMIYA KUMAR CHHATOI<br>VS       | //<br>0<br>//        |             |
| 226 | D-WP(C)/26997/2026 | SHREE BIMAL OXYGEN AND MINERALS PRIVATE LIMITED, CUTACK<br>VS<br>STATE OF ODISHA | SOUMYA JYOTI BISWAL<br>VS       | //<br>0<br>//        |             |
| 227 | D-WP(C)/26998/2026 | SANYASI PATTANAYAK   | SURYAKANTA DASH                 | //                   |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/06/2026**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                        | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---|-------------------------|----------------------|-------------|
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | UNION OF INDIA                              |                         | //                   |             |
| 228 | D-WP(C)/26999/2026 | BANAMALI TAPPO                              | AMIYA KUMAR CHHATOI     | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 229 | D-WP(C)/27000/2026 | JAGAMOHAN SABAR                             | BANSHIDHAR SATAPATHY    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 230 | D-WP(C)/27001/2026 | MANASI SAHOO                                | BRAHMANANDA TRIPATHY    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 231 | D-WP(C)/27002/2026 | MANOJ KUMAR BHANJA                          | PARSURAM PANDA          | //                   |             |
|     | WP(C)/18495/2026   | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 232 | D-WP(C)/27003/2026 | PADMABATI TARAI                             | SURYAKANTA DASH         | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | UNION OF INDIA                              |                         | //                   |             |
| 233 | D-WP(C)/27004/2026 | SANJAY MIRDHA                               | AMIYA KUMAR CHHATOI     | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 234 | D-WP(C)/27005/2026 | RASTRIYA GRAMANCHALA SEBA SAMITI, DHENKANAL | ANURUDANANDA MOHAPATRA  | //                   |             |
|     | WP(C)/18492/2026   | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 235 | D-WP(C)/27006/2026 | SATYABHAMA BEHERA                           | SURYAKANTA DASH         | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | UNION OF INDIA                              |                         | //                   |             |
| 236 | D-WP(C)/27007/2026 | ABHILASH BHOI                               | AMIYA KUMAR CHHATOI     | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 237 | D-WP(C)/27008/2026 | KRUSHNA PRASAD NAYAK                        | BANSHIDHAR SATAPATHY    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                             |                         | //                   |             |
| 238 | D-WP(C)/27009/2026 | BISHNU CHARAN PRADHAN                       | PRAJIT KUMAR PRADHAN    | //                   |             |
|     |                    | VS  | VS                      | 0                    |             |

## ORISSA HIGH COURT

**FILING REPORT AS ON :18/06/2026**

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE | E-Filing No |
|-----|--|---|------------------------------|----------------------|-------------|
| 239 | D-WP(C)/27010/2026                     | STATE OF ODISHA<br>SANJEEB KUMAR JENA<br>VS                   | ASUTOSH ROUT<br>VS           | //<br>//<br>0        |             |
| 240 | D-WP(C)/27011/2026                     | STATE OF ODISHA<br>BASTI @ BASANTI JENA<br>VS                 | SURYAKANTA DASH<br>VS        | //<br>//<br>0        |             |
| 241 | D-WP(C)/27012/2026                     | UNION OF INDIA<br>RABI NARAYAN NAYAK<br>VS                    | SURYAKANTA DASH<br>VS        | //<br>//<br>0        |             |
| 242 | D-WP(C)/27013/2026                     | STATE OF ODISHA<br>NITYANANDA DANDASENA<br>VS                 | NIRANJAN PANDA<br>VS         | //<br>//<br>0        |             |
| 243 | D-WP(C)/27014/2026                     | STATE OF ODISHA<br>SULTANA BIBI<br>VS                         | SURYAKANTA DASH<br>VS        | //<br>//<br>0        |             |
| 244 | D-WP(C)/27015/2026                     | STATE OF ODISHA<br>LAMBODAR SAHOO<br>VS                       | BANSHIDHAR SATAPATHY<br>VS   | //<br>//<br>0        |             |
| 245 | D-WP(C)/27016/2026                     | STATE OF ODISHA<br>ARUN KUMAR CHATTERJEE<br>VS                | DWARIKA PRASAD MOHANTY<br>VS | //<br>//<br>0        |             |
| 246 | D-WP(C)/27018/2026<br>WP(C)/18523/2026 | STATE OF ODISHA<br>SAROJINI PRADHAN<br>VS                     | BHASKAR CHANDRA PANDA<br>VS  | //<br>//<br>0        |             |
| 247 | D-WP(C)/27020/2026                     | STATE OF ODISHA<br>LINGARAJ MAJHI<br>VS                       | RABINDRA KUMAR PATNAIK<br>VS | //<br>//<br>0        |             |
| 248 | D-WP(C)/27022/2026                     | STATE OF ODISHA<br>AHIBARA NAIK<br>VS                         | BANSHIDHAR SATAPATHY<br>VS   | //<br>//<br>0        |             |
| 249 | D-WP(C)/27026/2026                     | STATE OF ODISHA<br>BIJAYA KUMAR NAIK<br>VS<br>STATE OF ODISHA | BANSHIDHAR SATAPATHY<br>VS   | //<br>//<br>0<br>//  |             |

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/06/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE              | E-Filing No              |
|-----|--|---|----------------------------|-----------------------------------|--------------------------|
| 250 | D-WP(C)/27027/2026<br>WP(C)/18477/2026 | ASHOK JENA<br>VS<br>THE EXECUTIVE OFFICER, DHENKANAL MUNICIPALTY, DHENKANAL | RAJESH RANJAN SAHOO<br>VS  | //<br>()                          |                          |
| 251 | D-WP(C)/27028/2026                     | RUDRA PRASAD KAND<br>VS<br>STATE OF ODISHA                                  | BANSHIDHAR SATAPATHY<br>VS | //<br>()                          |                          |
| 252 | D-WP(C)/27029/2026                     | BINDULATA MEHER<br>VS<br>STATE OF ODISHA                                    | BANSHIDHAR SATAPATHY<br>VS | //<br>()                          |                          |
| 253 | D-WP(C)/27030/2026                     | JUBEEN RANJAN LAHAJAL<br>VS<br>STATE OF ODISHA                              | BANSHIDHAR SATAPATHY<br>VS | //<br>()                          |                          |
| 254 | D-WP(C)/27031/2026                     | BIJAYA KUMAR BHOI<br>VS<br>STATE OF ODISHA                                  | BANSHIDHAR SATAPATHY<br>VS | //<br>()                          |                          |
| 255 | D-WP(C)/27032/2026                     | TESINGA GRAM PANCHAYAT, KULANA, BHADRAK<br>VS<br>STATE OF ODISHA            | SUKANTA KUMAR DALAI<br>VS  | //<br>()                          |                          |
| 256 | D-ABLAPL/18094/2026                    | LAXMIDHAR SAHOO<br>VS<br>STATE OF ODISHA                                    | PRIYA RANJAN SINGH<br>VS   | TANGI /310 /2026<br>()            |                          |
| 257 | D-ABLAPL/18096/2026                    | RATNA BEHERA<br>VS<br>STATE OF ODISHA                                       | SARAT CHANDRA MEKAP<br>VS  | TANGI (KHURDA) /485 /2026<br>()   |                          |
| 258 | D-ABLAPL/18103/2026                    | DHANESWAR NAYAK<br>VS<br>STATE OF ODISHA                                    | PRAKASH CHANDRA DASH<br>VS | MAHAKALPARA /165 /2026<br>()      |                          |
| 259 | D-ABLAPL/18105/2026                    | ISHWAR JENA<br>VS<br>STATE OF ODISHA  | ABHISIDDHANTA SAHOO<br>VS  | SATYABADI /224 /2026<br>()        | AOR20220000014C202600027 |
| 260 | D-ABLAPL/18106/2026                    | RAJESH KUMAR JENA<br>VS<br>STATE OF ODISHA                                  | PRAKASH CHANDRA DASH<br>VS | KENDRAPARA SADAR /317 /2026<br>() |                          |
| 261 | D-ABLAPL/18107/2026                    | GOBIND BARIK @ BIKI   | ABHISIDDHANTA SAHOO        | PURI TOWN /268 /2026              | AOR20220000014C202600029 |

**ORISSA HIGH COURT**

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| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL             | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE                  | E-Filing No              |
|-----|---------------------|----------------------------------|-------------------------|---------------------------------------|--------------------------|
|     |                     | VS                               | VS                      | ()                                    |                          |
|     |                     | STATE OF ODISHA                  |                         | //                                    |                          |
| 262 | D-ABLAPL/18108/2026 | DEBASHISH BRAHMACHARI            | AMIT PRASAD BOSE        | JALESWAR /313 /2026                   |                          |
|     |                     | VS                               | VS                      | ()                                    |                          |
|     |                     | STATE OF ODISHA                  |                         | //                                    |                          |
| 263 | D-ABLAPL/18112/2026 | KULDEEP PRADHAN                  | RITURANJAN CHHOTARAY    | CYBER CRIME AND ECO. OFFENCE, CUTTACK | CRP20220163344C202600026 |
|     |                     | VS                               | VS                      | ()                                    |                          |
|     |                     | STATE OF ODISHA                  |                         | //                                    |                          |
| 264 | D-ABLAPL/18114/2026 | SURENDRA SENAPATI                | AMIT PRASAD BOSE        | NANDIPADA /85 /2026                   |                          |
|     |                     | VS                               | VS                      | ()                                    |                          |
|     |                     | STATE OF ODISHA                  |                         | //                                    |                          |
| 265 | D-ABLAPL/18116/2026 | KALIA PRADHAN @ NARENDRA PRADHAN | SATYA RANJAN MULIA      | HARICHANDANPUR /294 /2025             |                          |
|     |                     | VS                               | VS                      | ()                                    |                          |
|     |                     | STATE OF ODISHA                  |                         | //                                    |                          |
| 266 | D-ABLAPL/18117/2026 | SUNIL PRASAD MUDULI              | SAIBRATA RATH           | NIHALPRASAD /120 /2026                |                          |
|     |                     | VS                               | VS                      | ()                                    |                          |
|     |                     | STATE OF ODISHA                  |                         | //                                    |                          |
| 267 | D-ABLAPL/18118/2026 | KALIA PRADHAN @ NARENDRA PRADHAN | SATYA RANJAN MULIA      | HARICHANDANPUR /29 /2026              |                          |
|     |                     | VS                               | VS                      | ()                                    |                          |
|     |                     | STATE OF ODISHA                  |                         | //                                    |                          |
| 268 | D-ABLAPL/18119/2026 | KALIA PRADHAN @ NARENDRA PRADHAN | SATYA RANJAN MULIA      | HARICHANDANPUR /301 /2025             |                          |
|     |                     | VS                               | VS                      | ()                                    |                          |
|     |                     | STATE OF ODISHA                  |                         | //                                    |                          |
| 269 | D-ABLAPL/18120/2026 | KAILASH PARIDA                   | SANJIT MISHRA           | PURI SADAR /273 /2026                 |                          |
|     |                     | VS                               | VS                      | ()                                    |                          |
|     |                     | STATE OF ODISHA                  |                         | //                                    |                          |
| 270 | D-ABLAPL/18121/2026 | UTTAM KISAN                      | SATYA RANJAN MULIA      | / /0                                  |                          |
|     |                     | VS                               | VS                      | ()                                    |                          |
|     |                     | STATE OF ODISHA                  |                         | //                                    |                          |
| 271 | D-ABLAPL/18122/2026 | BIRA @ BIRANCHI BEHERA           | BISWABHUSAN MISHRA      | RANPUR /167 /2026                     |                          |
|     |                     | VS                               | VS                      | ()                                    |                          |
|     |                     | STATE OF ODISHA                  |                         | //                                    |                          |
| 272 | D-ABLAPL/18123/2026 | SAROJ KUMAR PRADHAN @ MANTU      | SANJIT MISHRA           | PIPLI /303 /2025                      |                          |
|     |                     | VS                               | VS                      | ()                                    |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/06/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                      | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE                  | E-Filing No              |
|-----|---------------------|---|---------------------------|---------------------------------------|--------------------------|
| 273 | D-ABLAPL/18125/2026 | STATE OF ODISHA<br>SAROJ KUMAR ROUSTRAY @ MITU<br>VS      | JAGADIP SAHOO<br>VS       | //<br>BALICHANDRAPUR /161 /2026<br>() | AOD20250001139C202600014 |
| 274 | D-ABLAPL/18126/2026 | STATE OF ODISHA<br>MAMATA SETHI<br>VS                     | KULDEEP MOHANTY<br>VS     | //<br>DASPALLA /136 /2026<br>()       | AOD20240000012C202600188 |
| 275 | D-ABLAPL/18127/2026 | STATE OF ODISHA<br>MADINESWAR KANHAR<br>VS                | AMULYA RATNA PANDA<br>VS  | //<br>PHULBANI SADAR /21 /2025<br>()  |                          |
| 276 | D-ABLAPL/18132/2026 | STATE OF ODISHA<br>BIBEKANANDA SAHOO<br>VS                | SATYA RANJAN MULIA<br>VS  | //<br>MOTANGA /193 /2026<br>()        |                          |
| 277 | D-ABLAPL/18136/2026 | STATE OF ODISHA<br>BIBEKANANDA SAHOO<br>VS                | SATYA RANJAN MULIA<br>VS  | //<br>MOTANGA /199 /2026<br>()        |                          |
| 278 | D-ABLAPL/18138/2026 | STATE OF ODISHA<br>BHIMA GOCHHAYAT @ GOCHAYAT<br>VS       | MANAS KUMAR CHAND<br>VS   | //<br>JHARPOKHARIA /117 /2026<br>()   |                          |
| 279 | D-ABLAPL/18139/2026 | STATE OF ODISHA<br>SAJIT KHAN<br>VS                       | SATYA RANJAN MULIA<br>VS  | //<br>ANGUL TOWN /396 /2017<br>()     |                          |
| 280 | D-ABLAPL/18141/2026 | STATE OF ODISHA<br>PRATAP TARAI<br>VS                     | BIJAYA KUMAR RAGADA<br>VS | //<br>AUL /240 /2026<br>()            |                          |
| 281 | D-ABLAPL/18142/2026 | STATE OF ODISHA<br>NILAN PRAVA DAS<br>VS                  | NIKUNJA KUMAR ROUT<br>VS  | //<br>//0<br>()                       |                          |
| 282 | D-ABLAPL/18144/2026 | STATE OF ODISHA<br>DEEPAK NAIK<br>VS                      | SAILABALA JENA<br>VS      | //<br>//0<br>()                       |                          |
| 283 | D-ABLAPL/18148/2026 | STATE OF ODISHA<br>KALPANA TARAI<br>VS<br>STATE OF ODISHA | ANURAG PATI<br>VS         | //<br>AUL /232 /2026<br>()<br>//      |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/06/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL  | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE                       | E-Filing No              |
|-----|---------------------|---|-------------------------------|--|--------------------------|
| 284 | D-ABLAPL/18150/2026 | CHANDAN NAIK<br>VS<br>STATE OF ODISHA                         | SURYAKANTA DWIBEDI<br>VS      | JASHIPUR /207 /2026<br>()<br>//            |                          |
| 285 | D-ABLAPL/18152/2026 | SARASWATI SAHU<br>VS<br>STATE OF ODISHA                       | MANOJ KUMAR MOHANTY<br>VS     | KUAKHIA /173 /2026<br>()<br>//             |                          |
| 286 | D-ABLAPL/18154/2026 | SAGAR SWAIN<br>VS<br>STATE OF ODISHA                          | DEVASHIS PANDA<br>VS          | RASOL /88 /2026<br>()<br>//                |                          |
| 287 | D-ABLAPL/18155/2026 | SARASWATI SAHU<br>VS<br>STATE OF ODISHA                       | MANOJ KUMAR MOHANTY<br>VS     | KUAKHIA /175 /2026<br>()<br>//             |                          |
| 288 | D-ABLAPL/18156/2026 | SARASWATI SAHU<br>VS<br>STATE OF ODISHA                       | MANOJ KUMAR MOHANTY<br>VS     | KUAKHIA /169 /2026<br>()<br>//             |                          |
| 289 | D-ABLAPL/18158/2026 | SARASWATI SAHU<br>VS<br>STATE OF ODISHA                       | MANOJ KUMAR MOHANTY<br>VS     | KUAKHIA /58 /2026<br>()<br>//              |                          |
| 290 | D-ABLAPL/18159/2026 | ASMI BIBI @ ESMY BIBI<br>VS<br>STATE OF ODISHA                | SAPAN KUMAR LENKA<br>VS       | KHARABEL NAGAR P.S. /418 /2026<br>()<br>// |                          |
| 291 | D-ABLAPL/18162/2026 | APARTI BAIRIGANJAN<br>VS<br>STATE OF ODISHA                   | SANJIB KUMAR BHANJADEO<br>VS  | KHURDA SADAR /127 /2026<br>()<br>//        |                          |
| 292 | D-ABLAPL/18163/2026 | BIBHUDATTA NAYAK @ BIBHUTI<br>VS<br>STATE OF ODISHA           | PRATAP CHANDRA MISHRA<br>VS   | BARAMBA /208 /2023<br>()<br>//             |                          |
| 293 | D-ABLAPL/18164/2026 | PRUTHIRAJ BAIRIGANJAN<br>VS<br>STATE OF ODISHA                | SANJIB KUMAR BHANJADEO<br>VS  | KHURDA SADAR /127 /2026<br>()<br>//        |                          |
| 294 | D-ABLAPL/18165/2026 | SIWA KEUT @ SHIBA KEUT @ SHIBA KEUNT<br>VS<br>STATE OF ODISHA | PRASANTA KUMAR ROUSTRAY<br>VS | //<br>()<br>//                             | AOD20240000391C202600057 |
| 295 | D-ABLAPL/18166/2026 | PRABHATI NAYAK  | PRATAP CHANDRA MISHRA         | BARAMBA /208 /2023                         |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :18/06/2026**

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE         | E-Filing No              |
|-----|---------------------|-------------------------------------|---------------------------|------------------------------|--------------------------|
|     |                     | VS                                  | VS                        | ()                           |                          |
|     |                     | STATE OF ODISHA                     |                           | //                           |                          |
| 296 | D-ABLAPL/18167/2026 | BABULI BISWAL                       | PARTHA SARATHI DAS        | BAMBARI /161 /2025           | AOD20240000364C202600155 |
|     |                     | VS                                  | VS                        | ()                           |                          |
|     |                     | STATE OF ODISHA                     |                           | //                           |                          |
| 297 | D-ABLAPL/18168/2026 | MIR SAJID                           | PRASHANTA KUMAR NAYAK     | BHADRAK TOWN /342 /2026      | AOR20220001582C202600005 |
|     |                     | VS                                  | VS                        | ()                           |                          |
|     |                     | STATE OF ODISHA                     |                           | //                           |                          |
| 298 | D-ABLAPL/18172/2026 | BHIMSEN NAYAK                       | DALIRANI BEHURAY          | BRAMHA BARADA /81 /2026      |                          |
|     |                     | VS                                  | VS                        | ()                           |                          |
|     |                     | STATE OF ODISHA                     |                           | //                           |                          |
| 299 | D-ABLAPL/18174/2026 | JAGMOHAN GAHIR                      | DURGA PRASAD PATTNAIK     | BHAWANIPATNA TOWN /243 /2026 |                          |
|     |                     | VS                                  | VS                        | ()                           |                          |
|     |                     | STATE OF ODISHA                     |                           | //                           |                          |
| 300 | D-ABLAPL/18175/2026 | PITAMBAR BANCHOR                    | DURGA PRASAD PATTNAIK     | BHAWANIPATNA TOWN /243 /2026 |                          |
|     |                     | VS                                  | VS                        | ()                           |                          |
|     |                     | STATE OF ODISHA                     |                           | //                           |                          |
| 301 | D-ABLAPL/18177/2026 | LAXMIPRIYA JENA @ BISHNU PRIYA JENA | ASIT KUMAR JENA           | BHOGRAI /178 /2026           |                          |
|     |                     | VS                                  | VS                        | ()                           |                          |
|     |                     | STATE OF ODISHA                     |                           | //                           |                          |
| 302 | D-ABLAPL/18178/2026 | SADAB KHAN                          | MOHAMMED AKHTER RAZA KHAN | TIHIDI /37 /2026             |                          |
|     |                     | VS                                  | VS                        | ()                           |                          |
|     |                     | STATE OF ODISHA                     |                           | //                           |                          |
| 303 | D-ABLAPL/18179/2026 | KARAN SINGH                         | DURGA PRASAD PATTNAIK     | BHAWANIPATNA TOWN /243 /2026 |                          |
|     |                     | VS                                  | VS                        | ()                           |                          |
|     |                     | STATE OF ODISHA                     |                           | //                           |                          |
| 304 | D-ABLAPL/18182/2026 | SANTOSH SAHOO                       | SUSANTA KUMAR BARAL       | KHUNTUNI /30 /2026           | AOR20220001297C202600141 |
|     |                     | VS                                  | VS                        | ()                           |                          |
|     |                     | STATE OF ODISHA                     |                           | //                           |                          |
| 305 | D-ABLAPL/18183/2026 | SIBASANKAR DAS MOHAPATRA            | PIYUSH KUMAR RAY          | BADAGODA P.S. /333 /2026     |                          |
|     |                     | VS                                  | VS                        | ()                           |                          |
|     |                     | STATE OF ODISHA                     |                           | //                           |                          |
| 306 | D-ABLAPL/18185/2026 | SABITA DEHURY                       | SUSANTA KUMAR BARAL       | KHUNTUNI /126 /2024          | AOR20220001297C202600143 |
|     |                     | VS                                  | VS                        | ()                           |                          |

## ORISSA HIGH COURT

### FILING REPORT AS ON :18/06/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                      | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE                  | E-Filing No              |
|-----|---------------------|---|---------------------------|---------------------------------------|--------------------------|
| 307 | D-ABLAPL/18186/2026 | STATE OF ODISHA<br>RAMA CHANDRA BEHERA<br>VS              | SUSANTA KUMAR BARAL<br>VS | //<br>BARAMBA /226 /2026<br>()        | AOR20220001297C202600142 |
| 308 | D-ABLAPL/18187/2026 | STATE OF ODISHA<br>BINOD NAYAK<br>VS                      | DEEPAK KU SAHOO<br>VS     | //<br>PATKURA /68 /2026<br>()         |                          |
| 309 | D-ABLAPL/18188/2026 | STATE OF ODISHA<br>ABHIJIT DAS MOHAPATRA<br>VS            | PIYUSH KUMAR RAY<br>VS    | //<br>BADAGODA P.S. /333 /2026<br>()  |                          |
| 310 | D-ABLAPL/18191/2026 | STATE OF ODISHA<br>MANOJ KUMAR DEBATA<br>VS               | ATMAJIT MANMITH DAS<br>VS | //<br>/ 0<br>()                       |                          |
| 311 | D-ABLAPL/18192/2026 | STATE OF ODISHA<br>RAKESH KUMAR MAHAJAN<br>VS             | SWAGATIKA SATAPATHY<br>VS | //<br>CHAULIAGANJA /168 /2026<br>()   |                          |
| 312 | D-ABLAPL/18194/2026 | STATE OF ODISHA<br>HEMRAJ @ RAJ ROUT<br>VS                | RASMITA DAS<br>VS         | //<br>NAWAPARA /140 /2026<br>()       |                          |
| 313 | D-ABLAPL/18198/2026 | STATE OF ODISHA<br>SABUDDIN SAHA<br>VS<br>STATE OF ODISHA | RAJJEET ROY<br>VS         | //<br>BALIAPAL /265 /2026<br>()<br>// | AOR20220001462C202600061 |

# ORISSA HIGH COURT

MISC CASES FILED on :18/06/2026

| SL. NO. | FILING NO<br>CASE NO                   | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL            | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO<br>IA NO         |
|---------|--|---|---|------------------------------|
| 1       | D-CONTC/16168/2025<br>CONTC/2140/2025  | KUNI PATRA<br>MP                                      | PRABIN DAS  | 383/2026                     |
| 2       | D-CONTC/26863/2026<br>CONTC/ /         | MADAN MOHAN ROUT<br>MP                                | SUJAY SHANKER SINGHDEO                                    | 384/2026                     |
| 3       | D-BLAPL/15167/2026<br>BLAPL/5185/2026  | MADHABANANDA DASH<br>MP                               | BIKRAM CHANDRA GHADEI                                     | 460/2026                     |
| 4       | D-BLAPL/13961/2026<br>BLAPL/5108/2026  | SANJUKTA MALLICK<br>MP                                |   | 461/2026                     |
| 5       | D-BLAPL/18097/2026<br>BLAPL/ /         | NIRANJAN SAHOO<br>MP                                  | BIDYADHAR MANSING   | 462/2026                     |
| 6       | D-BLAPL/15730/2026<br>BLAPL/5403/2026  | MD AKBAR<br>MP  | BISWARANJAN DALAI   | 463/2026                     |
| 7       | D-BLAPL/16171/2026<br>BLAPL/5613/2026  | DEEPAK DIGAL<br>MP                                    | KARTIK CHANDRA TRIPATHY                                   | 464/2026                     |
| 8       | D-BLAPL/17674/2026<br>BLAPL/ /         | ASHUTOSH RANA @ ASHU<br>MP                            | AMULYA RATNA PANDA  | 465/2026                     |
| 9       | D-BLAPL/38967/2025<br>BLAPL/13402/2025 | SUDHANSU ROUT<br>MP                                   | BISHNU PRASAD PRADHAN                                     | 466/2026                     |
| 10      | D-BLAPL/11375/2026<br>BLAPL/3812/2026  | NAKULA DIGAL<br>MP                                    |   | 467/2026                     |
| 11      | D-BLAPL/486/2026<br>BLAPL/211/2026     | PRASANTA KUMAR BEHERA @ PRASANTJYOTIRMAYA SAHOO<br>MP |   | 468/2026                     |
| 12      | D-RSA/48821/2024<br>RSA/506/2024       | CHAITANYA LUHURA<br>MP                                | SHAMBHU CHARAN NATH SHARMA                                | 902/2026                     |
| 13      | D-RSA/48821/2024<br>RSA/506/2024       | CHAITANYA LUHURA<br>MP                                | SHAMBHU CHARAN NATH SHARMA                                | 903/2026                     |
| 14      | D-RSA/48821/2024<br>RSA/506/2024       | CHAITANYA LUHURA<br>MP                                | SHAMBHU CHARAN NATH SHARMA,                               | AMIT PRASAD BOSE<br>904/2026 |
| 15      | D-RSA/45/2026<br>RSA/304/2026          | PRADEEP DHAREI<br>MP                                  | PRASANTA KUMAR SATAPATHY                                  | 905/2026                     |
| 16      | D-RSA/26866/2026<br>RSA/ /             | PRAKASHINI NAIK<br>MP                                 | RABINDRA NATH DEBATA                                      | 906/2026                     |
| 17      | D-FAO/26847/2026<br>FAO/722/2026       | ANANDA CHANDRA PATI<br>MP                             | KUNAL KUMAR SWAIN   | 950/2026                     |
| 18      | D-FAO/24174/2026<br>FAO/670/2026       | NEW INDIA ASSURANCE CO.LTD., CUTTACK<br>MP            | SUBMNATH ROY  | 951/2026                     |
| 19      | D-FAO/26864/2026<br>FAO/724/2026       | NANDA KISHORE PATEL<br>MP                             | KUNAL KUMAR SWAIN   | 952/2026                     |
| 20      | D-FAO/26874/2026<br>FAO/ /             | KALU CHARAN RANA<br>MP                                | DINESH KUMAR PANDA  | 953/2026                     |
| 21      | D-FAO/26876/2026<br>FAO/723/2026       | GAJENDRA PRASAD NAYAK<br>MP                           | KUNAL KUMAR SWAIN   | 954/2026                     |
| 22      | D-FAO/26886/2026<br>FAO/ /             | BISHNU PRIYA GOUDA<br>MP                              | BEDA PRAKASH PANDA  | 955/2026                     |
| 23      | D-FAO/26934/2026<br>FAO/ /             | DEEPANWITA MOHANTY<br>MP                              | PRATAP CHANDRA MISHRA                                     | 956/2026                     |
| 24      | D-ABLAPL/6450/2026<br>ABLAPL/2871/2026 | TUBULA @ PRABHU PADA DAS<br>MP                        | JAYADEBA BEHERA   | 1002/2026                    |
| 25      | D-ABLAPL/6451/2026<br>ABLAPL/2872/2026 | BIKI @ VIKI SAHOO @ RAKESH KUMAR SAHOO<br>MP          | JAYADEBA BEHERA   | 1003/2026                    |
| 26      | D-ABLAPL/18191/2026                    | MANOJ KUMAR DEBATA                                    | ATMAJIT MANMITH DAS                                       |                              |

|    |                    |   |  |           |
|----|--------------------|---|--|-----------|
|    | ABLAPL/ /          | MP  |  | 1004/2026 |
| 27 | D-CMP/26947/2026   | SURENDRA KUMAR TRIPATHY   | BHASKAR CHANDRA PANDA                                    |           |
|    | CMP/1005/2026      | MP  |  | 1107/2026 |
| 28 | D-CMP/26949/2026   | ABDUL KARAR KHAN  | PRASANTA KUMAR SATAPATHY                                 |           |
|    | CMP/ /             | MP  |  | 1108/2026 |
| 29 | D-CMP/26956/2026   | SARAT CHANDRA KUND  | ASHOK KUMAR SARANGI                                      |           |
|    | CMP/1007/2026      | MP  |  | 1109/2026 |
| 30 | D-CMP/26978/2026   | MAHESWATA PARIDA  | PRASANNA KUMAR MISHRA                                    |           |
|    | CMP/1006/2026      | MP  |  | 1110/2026 |
| 31 | D-MACA/16982/2026  | LALIT MOHANTY   | KAPILA CHARAN NAYAK                                      |           |
|    | MACA/ /            | MP  |  | 1356/2026 |
| 32 | D-MACA/26691/2026  | HADIBANDHU RANA   | KAPILA CHARAN NAYAK                                      |           |
|    | MACA/ /            | MP  |  | 1357/2026 |
| 33 | D-MACA/1010/2023   | BHAIRAB CHANDRA DAS   | KAPILA CHARAN NAYAK                                      |           |
|    | MACA/1010/2023     | MP  |  | 1358/2026 |
| 34 | D-MACA/26889/2026  | THE MANAGER,(LEGAL) THE ORIENTAL INSURANCE CO. LTD., BHUBANESHWAR | ISSMIRAN FERCOY LTD., BHUBANSESWAR                       |           |
|    | MACA/ /            | MP  |  | 1359/2026 |
| 35 | D-MACA/26898/2026  | ORIENTAL INSURANCE CO. LTD, BHUBANESHWAR                          | SHYAM BALA PATI  |           |
|    | MACA/ /            | MP  |  | 1360/2026 |
| 36 | D-MACA/16521/2026  | THE ORIENTAL INSURANCE COMPANY LTD, BHUBANESHWAR                  | ADAMASOHEAN  |           |
|    | MACA/562/2026      | MP  |  | 1361/2026 |
| 37 | D-MACA/26970/2026  | THE D.M., M/S. NATIONAL INSURANCE COMPANY LIMITED                 | KULDEHAN   |           |
|    | MACA/ /            | MP  |  | 1362/2026 |
| 38 | D-MACA/26974/2026  | ORIENTAL INSURANCE COMPANY LTD., BHUBANESHWAR                     | ANJUM ALI KHAN   |           |
|    | MACA/ /            | MP  |  | 1363/2026 |
| 39 | D-MACA/26976/2026  | THE D.M., M/S. NATIONAL INSURANCE COMPANY LIMITED                 | KULDEHAN   |           |
|    | MACA/ /            | MP  |  | 1364/2026 |
| 40 | D-MACA/26979/2026  | THE D.M., M/S. NATIONAL INSURANCE COMPANY LIMITED                 | KULDEHAN   |           |
|    | MACA/ /            | MP  |  | 1365/2026 |
| 41 | D-CRLMC/18095/2026 | SANTOSH KUMAR DALAI   | BIKRAM SENAPATI  |           |
|    | CRLMC/1957/2026    | MP  |  | 1508/2026 |
| 42 | D-CRLMC/18104/2026 | GOUTAM MANGARAJ   | PRASANNA KUMAR MOHANTY                                   |           |
|    | CRLMC/1956/2026    | MP  |  | 1509/2026 |
| 43 | D-CRLMC/18140/2026 | SATYABRATA DHIR   | BISWAJIT NAYAK   |           |
|    | CRLMC/ /           | MP  |  | 1511/2026 |
| 44 | D-CRLMC/18146/2026 | SATYABRATA DHIR   | BISWAJIT NAYAK   |           |
|    | CRLMC/ /           | MP  |  | 1512/2026 |
| 45 | D-CRLMC/18149/2026 | SATYABRATA DHIR   | BISWAJIT NAYAK   |           |
|    | CRLMC/ /           | MP  |  | 1513/2026 |
| 46 | D-CRLMC/18153/2026 | DR. BISWAJIT JENA   | BIDYADHAR MANSING  |           |
|    | CRLMC/ /           | MP  |  | 1514/2026 |
| 47 | D-CRLMC/18153/2026 | DR. BISWAJIT JENA   | BIDYADHAR MANSING  |           |
|    | CRLMC/ /           | MP  |  | 1515/2026 |
| 48 | D-CRLMC/18157/2026 | DR. KAMALA TIRKEY @ SWAIN @ KAMALAKRISHNA KUMAR MOHAPATRA         |  |           |
|    | CRLMC/ /           | MP  |  | 1516/2026 |
| 49 | D-CRLMC/18161/2026 | DR. KAMALA TIRKEY @ SWAIN @ KAMALAKRISHNA KUMAR MOHAPATRA         |  |           |
|    | CRLMC/ /           | MP  |  | 1517/2026 |
| 50 | D-CRLA/190/2021    | RAMA KRIPAL YADAV   | M/S.RAJIB BIHARI MISHRA ,N.PANDA, M/S.RITA SINGH, B.SAHA |           |
|    | CRLA/190/2021      | MP  |  | 1533/2026 |
| 51 | D-CRLA/4380/2026   | RAJANIKANTA PATTNAIK  | DIPTI RANJAN MOHAPATRA                                   |           |
|    | CRLA/182/2026      | MP  |  | 1534/2026 |
| 52 | D-CRLA/18145/2026  | RANJIT KUMAR MISHRA   | MANAS KUMAR CHAND  |           |
|    | CRLA/ /            | MP  |  | 1535/2026 |
| 53 | D-WA/6445/2024     | STATE OF ODISHA   | SAROJ KANTA SAMAL,A.G.A                                  |           |
|    | WA/197/2024        | MP  |  | 2054/2026 |
| 54 | D-WA/6445/2024     | STATE OF ODISHA   | SAROJ KANTA SAMAL,A.G.A                                  |           |
|    | WA/197/2024        | MP  |  | 2055/2026 |
| 55 | D-WA/6445/2024     | STATE OF ODISHA   | SAROJ KANTA SAMAL,A.G.A                                  |           |
|    | WA/197/2024        | MP  |  | 2056/2026 |
| 56 | D-WA/6445/2024     | STATE OF ODISHA   | SAROJ KANTA SAMAL,A.G.A                                  |           |
|    | WA/197/2024        | MP  |  | 2057/2026 |
| 57 | D-WA/26848/2026    | REGISTRAR, UTKAL UNIVERSITY, BBSR                                 | TARANANDA PATTANAYAK                                     |           |
|    | WA/ /              | MP  |  | 2058/2026 |

|    |  |   |                         |            |
|----|--|---|-------------------------|------------|
| 58 | D-WA/26848/2026<br>WA/ /               | REGISTRAR, UTKAL UNIVERSITY, BBSR<br>MP | TARANANDA PATTANAYAK    | 2059/2026  |
| 59 | D-WA/26860/2026<br>WA/ /               | REGISTRAR, UTKAL UNIVERSITY, BBSR<br>MP | TARANANDA PATTANAYAK    | 2060/2026  |
| 60 | D-WA/26875/2026<br>WA/ /               | REGISTRAR, UTKAL UNIVERSITY, BBSR<br>MP | TARANANDA PATTANAYAK    | 2061/2026  |
| 61 | D-WA/26875/2026<br>WA/ /               | REGISTRAR, UTKAL UNIVERSITY, BBSR<br>MP | TARANANDA PATTANAYAK    | 2062/2026  |
| 62 | D-WA/26891/2026<br>WA/ /               | REGISTRAR, UTKAL UNIVERSITY, BBSR<br>MP | TARANANDA PATTANAYAK    | 2063/2026  |
| 63 | D-WA/26899/2026<br>WA/ /               | REGISTRAR, UTKAL UNIVERSITY, BBSR<br>MP | TARANANDA PATTANAYAK    | 2064/2026  |
| 64 | D-WA/26908/2026<br>WA/ /               | REGISTRAR, UTKAL UNIVERSITY, BBSR<br>MP | TARANANDA PATTANAYAK    | 2065/2026  |
| 65 | D-WA/26908/2026<br>WA/ /               | REGISTRAR, UTKAL UNIVERSITY, BBSR<br>MP | TARANANDA PATTANAYAK    | 2066/2026  |
| 66 | D-WA/26877/2026<br>WA/ /               | HAREKRUSHNA DHAL<br>MP                  | RAJJEET ROY             | 2067/2026  |
| 67 | D-WA/26877/2026<br>WA/ /               | HAREKRUSHNA DHAL<br>MP                  | RAJJEET ROY             | 2068/2026  |
| 68 | D-WA/27017/2026<br>WA/ /               | STATE OF ODISHA<br>MP                   | DEBASHIS TRIPATHY,A.G.A | 2069/2026  |
| 69 | D-WA/27017/2026<br>WA/ /               | STATE OF ODISHA<br>MP                   | DEBASHIS TRIPATHY,A.G.A | 2070/2026  |
| 70 | D-WA/27019/2026<br>WA/ /               | STATE OF ODISHA<br>MP                   | DEBASHIS TRIPATHY,A.G.A | 2071/2026  |
| 71 | D-WA/27019/2026<br>WA/ /               | STATE OF ODISHA<br>MP                   | DEBASHIS TRIPATHY,A.G.A | 2072/2026  |
| 72 | D-WA/27021/2026<br>WA/ /               | STATE OF ODISHA<br>MP                   | DEBASHIS TRIPATHY,A.G.A | 2073/2026  |
| 73 | D-WA/27021/2026<br>WA/ /               | STATE OF ODISHA<br>MP                   | DEBASHIS TRIPATHY,A.G.A | 2074/2026  |
| 74 | D-WA/27023/2026<br>WA/ /               | STATE OF ODISHA<br>MP                   | DEBASHIS TRIPATHY,A.G.A | 2075/2026  |
| 75 | D-WA/27023/2026<br>WA/ /               | STATE OF ODISHA<br>MP                   | DEBASHIS TRIPATHY,A.G.A | 2076/2026  |
| 76 | D-WA/27024/2026<br>WA/ /               | DAMAYANTI NAYAK<br>MP                   | SUSANTA KUMAR BARAL     | 2077/2026  |
| 77 | D-WA/27025/2026<br>WA/ /               | STATE OF ODISHA<br>MP                   | DEBASHIS TRIPATHY,A.G.A | 2078/2026  |
| 78 | D-WA/27025/2026<br>WA/ /               | STATE OF ODISHA<br>MP                   | DEBASHIS TRIPATHY,A.G.A | 2079/2026  |
| 79 | D-WP(C)/26825/2026<br>WP(C)/18475/2026 | URMILA BADNAYAK<br>MP                   | BANSHIDHAR SATAPATHY    | 11245/2026 |
| 80 | D-WP(C)/20065/2021<br>WP(C)/20065/2021 | ISWAR CHANDRA GUMANSINGH<br>MP          | KRISHNA CHANDRA SAHU    | 11246/2026 |
| 81 | D-WP(C)/26826/2026<br>WP(C)/ /         | SARAT KUMAR PRADHAN<br>MP               | SAHASRA JYOTI NANDA     | 11247/2026 |
| 82 | D-WP(C)/26828/2026<br>WP(C)/18439/2026 | GAJENDRA SAHOO<br>MP                    | NIRANJAN LENKA          | 11248/2026 |
| 83 | D-WP(C)/26834/2026<br>WP(C)/ /         | UPENDRA KUMAR NAYAK<br>MP               | BANSHIDHAR SATAPATHY    | 11249/2026 |
| 84 | D-WP(C)/26837/2026<br>WP(C)/18460/2026 | PRADEEP KUMAR PRADHAN<br>MP             | SK. ZAFARULLA           | 11250/2026 |
| 85 | D-WP(C)/26786/2026<br>WP(C)/18465/2026 | HARISHANKAR DHAL<br>MP                  | MANOJ KUMAR PATI        | 11251/2026 |
| 86 | D-WP(C)/26846/2026<br>WP(C)/18551/2026 | LOKANATH RANA<br>MP                     | PRADEEP KUMAR MAHAPATRA | 11252/2026 |
| 87 | D-WP(C)/26831/2026<br>WP(C)/ /         | AMITABHA MAHAPATRA<br>MP                | ANJAN KUMAR BISWAL      | 11253/2026 |
| 88 | D-WP(C)/19546/2017<br>WP(C)/19546/2017 | PRASANTA KUMAR BARIK<br>MP              | M/S.DEVASHIS PANDA      | 11254/2026 |
| 89 | D-WP(C)/26859/2026                     | DINABANDHU SAHU                         | SOUMYA MISHRA           |            |

|     |                    |   |                                     |            |
|-----|--------------------|---|-------------------------------------|------------|
|     | WP(C)/ /           | MP  |                                     | 11255/2026 |
| 90  | D-WP(C)/26857/2026 | ANITA MISHRA  | TAPAN KUMAR BISWAL                  |            |
|     | WP(C)/ /           | MP  |                                     | 11256/2026 |
| 91  | D-WP(C)/32502/2024 | MEERA BAI BEHERA  | SIDHESWAR MALLIK                    |            |
|     | WP(C)/18743/2024   | MP  |                                     | 11257/2026 |
| 92  | D-WP(C)/26869/2026 | AMBIKA SETHY  | ANJAN KUMAR BISWAL                  |            |
|     | WP(C)/18458/2026   | MP  |                                     | 11258/2026 |
| 93  | D-WP(C)/26870/2026 | BISHNU MOHAN NAYAK  | SOUMYA MISHRA                       |            |
|     | WP(C)/ /           | MP  |                                     | 11259/2026 |
| 94  | D-WP(C)/26878/2026 | PRADEEPTA KUMAR DASH  | AMIYA KUMAR CHHATOI                 |            |
|     | WP(C)/18455/2026   | MP  |                                     | 11260/2026 |
| 95  | D-WP(C)/26881/2026 | JAGABANDHU JENA   | SOUMYA MISHRA                       |            |
|     | WP(C)/18490/2026   | MP  |                                     | 11261/2026 |
| 96  | D-WP(C)/26888/2026 | HITESH KUMAR MAHALICK   | SOUMYA MISHRA                       |            |
|     | WP(C)/18494/2026   | MP  |                                     | 11262/2026 |
| 97  | D-WP(C)/26836/2026 | BHABANI SANKAR DAS  | PRABHAKAR SABAT                     |            |
|     | WP(C)/18503/2026   | MP  |                                     | 11263/2026 |
| 98  | D-WP(C)/26896/2026 | SIBA PRASAD NAYAK   | SOUMYA MISHRA                       |            |
|     | WP(C)/18497/2026   | MP  |                                     | 11264/2026 |
| 99  | D-WP(C)/26897/2026 | HASIM KHAN  | SUKANTA KUMAR DALAI                 |            |
|     | WP(C)/ /           | MP  |                                     | 11265/2026 |
| 100 | D-WP(C)/26903/2026 | HEMANTA BARIK   | SOUMYA MISHRA                       |            |
|     | WP(C)/18496/2026   | MP  |                                     | 11266/2026 |
| 101 | D-WP(C)/26904/2026 | HASIM KHAN  | SUKANTA KUMAR DALAI                 |            |
|     | WP(C)/18565/2026   | MP  |                                     | 11267/2026 |
| 102 | D-WP(C)/26838/2026 | STATE OF ODISHA   | UDIT RANJAN JENA, A.G.A             |            |
|     | WP(C)/ /           | MP  |                                     | 11268/2026 |
| 103 | D-WP(C)/26907/2026 | BIJAY MAHALICK  | SOUMYA MISHRA                       |            |
|     | WP(C)/18500/2026   | MP  |                                     | 11269/2026 |
| 104 | D-WP(C)/5608/2026  | DANDAPANI MULI  | KAMALA KANTA NAYAK                  |            |
|     | WP(C)/5007/2026    | MP  |                                     | 11270/2026 |
| 105 | D-WP(C)/26911/2026 | MAHAVIR INFRA DEVELOPERS (P) LTD, KSHURDIA                      | SUKANTA KUMAR DALAI                 |            |
|     | WP(C)/ /           | MP  |                                     | 11271/2026 |
| 106 | D-WP(C)/26289/2026 | THE LOISINGH GRAM PANCHAYAT, JHARSUGUDA                         | SUBHODH PRADHAN, R.R.SAHOO, S.SHAIK |            |
|     | WP(C)/18142/2026   | MP  |                                     | 11272/2026 |
| 107 | D-WP(C)/26915/2026 | MAHAVIR INFRA DEVELOPERS (P) LTD, KSHURDIA                      | SUKANTA KUMAR DALAI                 |            |
|     | WP(C)/ /           | MP  |                                     | 11273/2026 |
| 108 | D-WP(C)/26919/2026 | ANNAPURNA SENAPATI  | SOUMYA MISHRA                       |            |
|     | WP(C)/18493/2026   | MP  |                                     | 11274/2026 |
| 109 | D-WP(C)/26924/2026 | NISHAKAR PATRA  | SOUMYA MISHRA                       |            |
|     | WP(C)/18502/2026   | MP  |                                     | 11275/2026 |
| 110 | D-WP(C)/26840/2026 | M/S SHYAM METALICS AND ENERGY LIMITED                           | KHENDRA NATH DEBATA                 |            |
|     | WP(C)/ /           | MP  |                                     | 11276/2026 |
| 111 | D-WP(C)/26925/2026 | BIKASH NIAL   | SUSHANTA KUMAR JOSHI                |            |
|     | WP(C)/18485/2026   | MP  |                                     | 11277/2026 |
| 112 | D-WP(C)/26929/2026 | JAGANNATH MAHALICK  | SOUMYA MISHRA                       |            |
|     | WP(C)/ /           | MP  |                                     | 11278/2026 |
| 113 | D-WP(C)/26931/2026 | M/S GREENWAY MOTORS, NAYAGARH                                   | NIRVAYA KUMAR SAMANTRAY             |            |
|     | WP(C)/18548/2026   | MP  |                                     | 11279/2026 |
| 114 | D-WP(C)/26931/2026 | M/S GREENWAY MOTORS, NAYAGARH                                   | NIRVAYA KUMAR SAMANTRAY             |            |
|     | WP(C)/18548/2026   | MP  |                                     | 11280/2026 |
| 115 | D-WP(C)/26938/2026 | PURNA CHANDRA PATRA   | SOUMYA MISHRA                       |            |
|     | WP(C)/18491/2026   | MP  |                                     | 11281/2026 |
| 116 | D-WP(C)/26942/2026 | DIGAMBAR BISWAL   | PRAKASH CHANDRA DASH                |            |
|     | WP(C)/ /           | MP  |                                     | 11282/2026 |
| 117 | D-WP(C)/26940/2026 | SASMITA PANIGRAHY   | KRISHNA CHANDRA SAHU                |            |
|     | WP(C)/18481/2026   | MP  |                                     | 11283/2026 |
| 118 | D-WP(C)/26944/2026 | SITAKANTA PRADHAN   | BANSHIDHAR SATAPATHY                |            |
|     | WP(C)/ /           | MP  |                                     | 11284/2026 |
| 119 | D-WP(C)/26951/2026 | MINATI GOUDA  | KRISHNA CHANDRA SAHU                |            |
|     | WP(C)/18472/2026   | MP  |                                     | 11285/2026 |
| 120 | D-WP(C)/23914/2026 | ST. XAVIERS EDUCATIONAL AND CHARITABLE TRUST, SUSUNO, CHUNTYACK | SRINIVAS MOHANTYACK                 |            |
|     | WP(C)/16931/2026   | MP  |                                     | 11286/2026 |

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| 121 | D-WP(C)/26950/2026<br>WP(C)/18483/2026 | S. ARUNA RANI<br>MP                                | KRISHNA CHANDRA SAHU     | 11287/2026 |
| 122 | D-WP(C)/23914/2026<br>WP(C)/16931/2026 | ST. XAVIERS EDUCATIONAL AND CHARITABLE TRUST<br>MP | SRINIVAS MOHANTY         | 11288/2026 |
| 123 | D-WP(C)/26953/2026<br>WP(C)/18471/2026 | DR.SUDIPTA ROUT<br>MP                              | KRISHNA CHANDRA SAHU     | 11289/2026 |
| 124 | D-WP(C)/26955/2026<br>WP(C)/18474/2026 | GEDELA RATI DEVI<br>MP                             | KRISHNA CHANDRA SAHU     | 11290/2026 |
| 125 | D-WP(C)/26957/2026<br>WP(C)/ /         | KHIRODRA SAHU<br>MP                                | VIJAYA KAR               | 11291/2026 |
| 126 | D-WP(C)/26957/2026<br>WP(C)/ /         | KHIRODRA SAHU<br>MP                                | VIJAYA KAR               | 11292/2026 |
| 127 | D-WP(C)/26961/2026<br>WP(C)/ /         | BATA KRISHNA SWAIN<br>MP                           | BRAHMANANDA TRIPATHY     | 11293/2026 |
| 128 | D-WP(C)/26964/2026<br>WP(C)/ /         | SUSAM KUMAR DALAI<br>MP                            | BANSHIDHAR SATAPATHY     | 11294/2026 |
| 129 | D-WP(C)/26968/2026<br>WP(C)/ /         | BIPRA CHARAN SAHU<br>MP                            | SAROJA KANTA SAMAL       | 11295/2026 |
| 130 | D-WP(C)/26935/2026<br>WP(C)/ /         | BISWANATH MARANA<br>MP                             | MADHUSUDAN SETHI         | 11296/2026 |
| 131 | D-WP(C)/26966/2026<br>WP(C)/18435/2026 | SIBA PRASAD SAHOO<br>MP                            | RAJJEET ROY              | 11297/2026 |
| 132 | D-WP(C)/26971/2026<br>WP(C)/ /         | KAMASEN BHOI<br>MP                                 | BANSHIDHAR SATAPATHY     | 11298/2026 |
| 133 | D-WP(C)/26981/2026<br>WP(C)/ /         | MURALIDHAR SETHI<br>MP                             | RAMESH CHANDRA OJHA      | 11299/2026 |
| 134 | D-WP(C)/26980/2026<br>WP(C)/ /         | RAJENDRA BEHERA<br>MP                              | PRATYASISH MOHANTY       | 11300/2026 |
| 135 | D-WP(C)/26986/2026<br>WP(C)/ /         | UPENDRA MALLIK<br>MP                               | RAMESH CHANDRA OJHA      | 11301/2026 |
| 136 | D-WP(C)/20240/2026<br>WP(C)/15783/2026 | SAMYAK SAMANATA, BHUBANESWAR<br>MP                 | IN PERSON                | 11302/2026 |
| 137 | D-WP(C)/26987/2026<br>WP(C)/ /         | MALIK KORESIN<br>MP                                | PRASANTA KUMAR SATAPATHY | 11303/2026 |
| 138 | D-WP(C)/26971/2026<br>WP(C)/ /         | KAMASEN BHOI<br>MP                                 | BANSHIDHAR SATAPATHY     | 11304/2026 |
| 139 | D-WP(C)/26991/2026<br>WP(C)/ /         | ASHOK KUMAR BEHERA<br>MP                           | PRASANTA KUMAR SATAPATHY | 11305/2026 |
| 140 | D-WP(C)/26939/2026<br>WP(C)/18480/2026 | PARAMANANDA BARIK<br>MP                            | SOMA PATNAIK             | 11306/2026 |
| 141 | D-WP(C)/26995/2026<br>WP(C)/ /         | SANUWARA BIBI<br>MP                                | SURYAKANTA DASH          | 11307/2026 |
| 142 | D-WP(C)/26998/2026<br>WP(C)/ /         | SANYASI PATTANAYAK<br>MP                           | SURYAKANTA DASH          | 11308/2026 |
| 143 | D-WP(C)/27000/2026<br>WP(C)/ /         | JAGAMOHAN SABAR<br>MP                              | BANSHIDHAR SATAPATHY     | 11309/2026 |
| 144 | D-WP(C)/27003/2026<br>WP(C)/ /         | PADMABATI TARAI<br>MP                              | SURYAKANTA DASH          | 11310/2026 |
| 145 | D-WP(C)/27005/2026<br>WP(C)/18492/2026 | RASTRIYA GRAMANCHALA SEBA SAMITHI<br>MP            | HRIDYANANDA MOHAPATRA    | 11311/2026 |
| 146 | D-WP(C)/27006/2026<br>WP(C)/ /         | SATYABHAMA BEHERA<br>MP                            | SURYAKANTA DASH          | 11312/2026 |
| 147 | D-WP(C)/27009/2026<br>WP(C)/ /         | BISHNU CHARAN PRADHAN<br>MP                        | PRAJIT KUMAR PRADHAN     | 11313/2026 |
| 148 | D-WP(C)/27011/2026<br>WP(C)/ /         | BASTI @ BASANTI JENA<br>MP                         | SURYAKANTA DASH          | 11314/2026 |
| 149 | D-WP(C)/27008/2026<br>WP(C)/ /         | KRUSHNA PRASAD NAYAK<br>MP                         | BANSHIDHAR SATAPATHY     | 11315/2026 |
| 150 | D-WP(C)/27012/2026<br>WP(C)/ /         | RABI NARAYAN NAYAK<br>MP                           | SURYAKANTA DASH          | 11316/2026 |
| 151 | D-WP(C)/27014/2026<br>WP(C)/ /         | SULTANA BIBI<br>MP                                 | SURYAKANTA DASH          | 11317/2026 |
| 152 | D-WP(C)/27015/2026                     | LAMBODAR SAHOO                                     | BANSHIDHAR SATAPATHY     |            |

|     |                    |  |                         |            |
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|     | WP(C)/ /           | MP                                       |                         | 11318/2026 |
| 153 | D-WP(C)/27020/2026 | LINGARAJ MAJHI                           | RABINDRA KUMAR PATNAIK  |            |
|     | WP(C)/ /           | MP                                       |                         | 11319/2026 |
| 154 | D-WP(C)/27022/2026 | AHIBARA NAIK                             | BANSHIDHAR SATAPATHY    |            |
|     | WP(C)/ /           | MP                                       |                         | 11320/2026 |
| 155 | D-WP(C)/27018/2026 | SAROJINI PRADHAN                         | BHASKAR CHANDRA PANDA   |            |
|     | WP(C)/18523/2026   | MP                                       |                         | 11321/2026 |
| 156 | D-WP(C)/26946/2026 | BATAKRUSHNA BADAJENA                     | ACHYUTANANDA PATTANAIAK |            |
|     | WP(C)/ /           | MP                                       |                         | 11322/2026 |
| 157 | D-WP(C)/27026/2026 | BIJAYA KUMAR NAIK                        | BANSHIDHAR SATAPATHY    |            |
|     | WP(C)/ /           | MP                                       |                         | 11323/2026 |
| 158 | D-WP(C)/27027/2026 | ASHOK JENA                               | RAJESH RANJAN SAHOO     |            |
|     | WP(C)/18477/2026   | MP                                       |                         | 11324/2026 |
| 159 | D-WP(C)/27028/2026 | RUDRA PRASAD KAND                        | BANSHIDHAR SATAPATHY    |            |
|     | WP(C)/ /           | MP                                       |                         | 11325/2026 |
| 160 | D-WP(C)/27029/2026 | BINDULATA MEHER                          | BANSHIDHAR SATAPATHY    |            |
|     | WP(C)/ /           | MP                                       |                         | 11326/2026 |
| 161 | D-WP(C)/27030/2026 | JUBEEN RANJAN LAHAJAL                    | BANSHIDHAR SATAPATHY    |            |
|     | WP(C)/ /           | MP                                       |                         | 11327/2026 |
| 162 | D-WP(C)/27031/2026 | BIJAYA KUMAR BHOI                        | BANSHIDHAR SATAPATHY    |            |
|     | WP(C)/ /           | MP                                       |                         | 11328/2026 |
| 163 | D-WP(C)/27032/2026 | TESINGA GRAM PANCHAYAT, KULANA, BUKIDATA | KUMAR DALAI             |            |
|     | WP(C)/ /           | MP                                       |                         | 11329/2026 |